

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011
Norms Committee-III
Para 4.7 Decision

Meeting No. 05/82/2017 of 2017-18 dated 25.10.2017 considered the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30, held on 25.10.2017 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri Arun Kumar, Consultant, Department of Pharmaceuticals.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood.

MEETING NUMBER : 5/82-ALC4/2017 MEETING DATE : 25.10.2017

1	Case No.:4/6/85-ALC3/2011	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/85/050/00026/AM12/	RLA File :09/24/040/00507/AM11/	Lic.No/Date:0910045940 16.03.2011	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o, Pharmaceuticals forwarded vide O.M. No.35011/252/2014-IPI(Norms) dated Oct. 2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

2	Case No.:15/2/82-ALC4/2016	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date: 10.01.2018
	Decision :Deferred.			

3	Case No.:2/2/85-ALC3/2012	Party Name:SAIRAM ORGANICS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0910050555	Defer

:01/85/050/00002/AM13/	:09/24/040/00452/AM12/	30.12.2011	Date:13.12.2017
Decision :Deferred.			

Case No.:29/20/82-ALC4/2016	Party Name:AMBUJA INTERMEDIATES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
4 HQ File :01/82/050/01206/AM17/	RLA File :03/94/040/01125/AM12/	Lic.No/Date:0310688107 27.03.2012	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:131/16/82-ALC4/2016	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
5 HQ File :01/82/050/00948/AM17/	RLA File :52/24/040/00043/AM13/	Lic.No/Date:5210039465 14.02.2013	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:173/5/82-ALC4/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
6 HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:48/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
7 HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:57/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
8 HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:49/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
9 HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date: 10.01.2018
Decision : Deferred.			

10	Case No.:7/8/82-ALC4/2016	Party Name:MACSON PRODUCTS	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00345/AM17/	RLA File :52/21/040/00011/AM15/	Lic.No/Date:5210041026 12.05.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

11	Case No.:38/8/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date: 13.12.2017
	Decision : Deferred.			

12	Case No.:165/6/82-ALC4/2014	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

13	Case No.:264/13/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

14	Case No.:255/13/82-ALC4/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

15	Case No.:263/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

16	Case No.:217/13/82-ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310788620	Defer

:01/82/050/01220/AM15/	:03/94/040/00494/AM15/	02.09.2014	Date:13.12.2017
Decision : It was noted that fraudulent CA certificates have been submitted in this case. The matter is under investigation. Clarification has been called for from the firm in NC meeting No.02/82 dated 29.04.2015 is awaited. The Committee accordingly decided to defer the case.			

17	Case No.: 17/13/82-ALC4/2014	Party Name: GRASIM INDUSTRIES LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date: 3410040570 23.09.2014	Defer Date: 10.01.2018
Decision : Deferred.				

18	Case No.: 134/13/82-ALC4/2014	Party Name: MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01137/AM15/	RLA File :52/24/040/00031/AM15/	Lic.No/Date: 5210041251 07.10.2014	Defer Date: 10.01.2018
Decision : Deferred.				

19	Case No.: 42/15/82-ALC4/2014	Party Name: PVS AGRO VET	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date: 0910061105 16.10.2014	Defer Date: 13.12.2017
Decision : Deferred.				

20	Case No.: 110/13/82-ALC4/2014	Party Name: TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date: 3410040635 22.10.2014	Defer Date: 10.01.2018
Decision : Deferred.				

21	Case No.: 86/10/82-ALC4/2014	Party Name: SHIVA PHARMACHEM LTD,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date: 3410040644 30.10.2014	Defer Date: 10.01.2018
Decision : Deferred.				

22	Case No.: 266/13/82-ALC4/2014	Party Name: ATUL LIMITED,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date: 0810133735 05.11.2014	Defer Date: 10.01.2018
Decision : Deferred.				

23	Case No.:268/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

24	Case No.:107/13/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

25	Case No.:111/13/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date:13.12.2017
	Decision : Deferred.			

26	Case No.:100/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

27	Case No.:120/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

28	Case No.:65/15/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:13.12.2017
	Decision : Deferred.			

29	Case No.:32/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/00032/AM17/	RLA File :03/95/040/00617/AM15/	Lic.No/Date:0310791470 27.11.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:102/20/82- ALC4/2016	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01279/AM17/	RLA File :05/23/040/00368/AM15/	Lic.No/Date:0510392210 28.11.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:82/18/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:13.12.2017
Decision : Deferred.			

Case No.:101/4/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:97/18/82- ALC4/2014	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:2/18/82- ALC4/2014	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01368/AM15/	RLA File :29/24/040/00009/AM15/	Lic.No/Date:2910025185 17.12.2014	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:88/18/82- ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01454/AM15/	RLA File :03/95/040/00776/AM15/	Lic.No/Date:0310792133 18.12.2014	Defer Date: 10.01.2018
Decision : Deferred.			

36	Case No.: 105/18/82-ALC4/2014	Party Name: KLJ PLASTICIZERS LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01471/AM15/	RLA File :05/23/040/00436/AM15/	Lic.No/Date: 0510392586 26.12.2014	Defer Date: 10.01.2018
	Decision : Deferred.			

37	Case No.: 38/4/83-ALC1/2015	Party Name: S M S PHARMACEUTICALS LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/83/050/00197/AM16/	RLA File :09/24/040/00566/AM15/	Lic.No/Date: 0910061534 16.01.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

38	Case No.: 9/18/82-ALC4/2014	Party Name: SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01375/AM15/	RLA File :08/24/040/00371/AM15/	Lic.No/Date: 0810134344 19.01.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

39	Case No.: 112/5/82-ALC4/2015	Party Name: UNIMAX CHEMICALS PVT LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date: 0310793039 19.01.2015	Defer Date: 13.12.2017
	Decision : The Committee observed that CA certificate furnished by the firm in two applications reflects contradictory production and consumption data for the year 2013-14. Further ITCHS code of import and export product also needs to be corrected. An investigation in the matter is under process. The Committee accordingly decided to defer the case.			

40	Case No.: 204/5/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date: 0910061555 23.01.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

41	Case No.: 20/4/82-ALC4/2015	Party Name: D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00059/AM16/	RLA File :03/94/040/00759/AM15/	Lic.No/Date: 0310793542 03.02.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

42	Case No.:91/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:13.12.2017
Decision : Deferred.				

43	Case No.:72/4/82-ALC4/2015	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00111/AM16/	RLA File :09/24/040/00647/AM15/	Lic.No/Date:0910061664 04.03.2015	Defer Date:13.12.2017
Decision :The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

44	Case No.:85/4/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00124/AM16/	RLA File :09/24/040/00684/AM15/	Lic.No/Date:0910061681 11.03.2015	Defer Date: 10.01.2018
Decision : Deferred.				

45	Case No.:106/7/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:13.12.2017
Decision : Deferred.				

46	Case No.:48/4/82-ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00087/AM16/	RLA File :34/24/040/00329/AM15/	Lic.No/Date:3410041054 17.03.2015	Defer Date: 10.01.2018
Decision : Deferred.				

47	Case No.:65/4/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00104/AM16/	RLA File :09/24/040/00662/AM15/	Lic.No/Date:0910061843 31.03.2015	Defer Date:13.12.2017
Decision : Deferred.				

48	Case No.:36/4/82-ALC4/2015	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:5/82-ALC4/2017	Status:Approved
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		25.10.2017	
HQ File :01/82/050/00075/AM16/	RLA File :04/24/040/00298/AM15/	Lic.No/Date:0410160376 31.03.2015	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/21/2017-PI(Norms) dated 25.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

49	Case No.: 64/4/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00103/AM16/	RLA File :09/24/040/00595/AM15/	Lic.No/Date:0910061851 31.03.2015	Defer Date: 10.01.2018
Decision : Deferred.				

50	Case No.: 73/4/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00112/AM16/	RLA File :09/24/040/00700/AM15/	Lic.No/Date:0910061821 31.03.2015	Defer Date:13.12.2017
Decision : Deferred.				

51	Case No.: 52/4/82-ALC4/2015	Party Name: PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00091/AM16/	RLA File :05/24/040/00562/AM15/	Lic.No/Date:0510393822 01.04.2015	Defer Date: 10.01.2018
Decision : Deferred.				

52	Case No.: 88/4/82-ALC4/2015	Party Name: INDO AMINES LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00127/AM16/	RLA File :03/94/040/01218/AM15/	Lic.No/Date:0310795135 07.04.2015	Defer Date: 10.01.2018
Decision : Deferred.				

53	Case No.: 80/4/82-ALC4/2015	Party Name: VINS BIOPRODUCTS LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00119/AM16/	RLA File :09/24/040/00652/AM15/	Lic.No/Date:0910061882 15.04.2015	Defer Date:13.12.2017
Decision : Deferred.				

54	Case No.: 76/4/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
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HQ File :01/82/050/00115/AM16/	RLA File :09/24/040/00717/AM15/	Lic.No/Date:0910061893 17.04.2015	Defer Date: 10.01.2018
Decision : Deferred.			

55	Case No.:77/4/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00116/AM16/	RLA File :09/24/040/00738/AM15/	Lic.No/Date:0910061892 17.04.2015	Defer Date: 10.01.2018
Decision : Deferred.				

56	Case No.:83/4/82- ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00122/AM16/	RLA File :08/24/040/00005/AM16/	Lic.No/Date:0810135094 24.04.2015	Defer Date: 10.01.2018
Decision : Deferred.				

57	Case No.:15/7/82- ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date: 10.01.2018
Decision : Deferred.				

58	Case No.:129/7/82- ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:13.12.2017
Decision : Deferred.				

59	Case No.:102/7/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date: 10.01.2018
Decision : Deferred.				

60	Case No.:55/13/82- ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date: 10.01.2018
Decision : Deferred.				

61	Case No.: 60/20/82-ALC4/2016	Party Name: GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01237/AM16/	RLA File :07/24/040/00037/AM16/	Lic.No/Date: 0710108250 22.05.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

62	Case No.: 110/7/82-ALC4/2015	Party Name: RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date: 0310796383 03.06.2015	Defer Date: 13.12.2017
	Decision : Deferred.			

63	Case No.: 17/7/82-ALC4/2015	Party Name: SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date: 0510394418 03.06.2015	Defer Date: 13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

64	Case No.: 60/4/82-ALC4/2016	Party Name: ADCOCK INGRAM LTD,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date: 0710108351 10.06.2015	Defer Date: 13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

65	Case No.: 48/19/82-ALC4/2015	Party Name: RAJ DHANVANTRY PHARMACY	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date: 2410041748 15.06.2015	Defer Date: 13.12.2017
	Decision : Deferred.			

66	Case No.: 41/13/82-ALC4/2015	Party Name: DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date: 0310796667 16.06.2015	Defer Date: 13.12.2017
	Decision : Deferred.			

67	Case No.:108/14/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01244/AM16/	RLA File :09/24/040/00183/AM16/	Lic.No/Date:0910062267 01.07.2015	Defer Date:10.01.2018
	Decision : Deferred.			

68	Case No.:10/13/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date:10.01.2018
	Decision : Deferred.			

69	Case No.:11/13/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00974/AM16/	RLA File :03/94/040/00228/AM16/	Lic.No/Date:0310797020 02.07.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

70	Case No.:24/13/82-ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date:13.12.2017
	Decision : Deferred.			

71	Case No.:61/20/82-ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01238/AM17/	RLA File :07/24/040/00115/AM16/	Lic.No/Date:0710108490 08.07.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

72	Case No.:20/16/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

73	Case No.:22/13/82-	Party Name:BLISS	Meet No/Date:5/82-	Status:Deferred
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	ALC4/2015	INDASI LIFESCIENCES PVT LTD	ALC4/2017 25.10.2017	
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:13.12.2017
	Decision : Deferred.			

74	Case No.:115/13/82- ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:13.12.2017
	Decision : Deferred.			

75	Case No.:73/8/82- ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:13.12.2017
	Decision : Deferred.			

76	Case No.:116/13/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

77	Case No.:112/13/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

78	Case No.:12/18/82- ALC4/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

79	Case No.:50/13/82- ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0410160884	Defer Date:

:01/82/050/01013/AM16/	:04/24/040/00095/AM16/	06.08.2015	10.01.2018
Decision : Deferred.			

80	Case No.:111/13/82-ALC4/2015	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date: 10.01.2018
Decision : Deferred.				

81	Case No.:79/13/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01042/AM16/	RLA File :52/24/040/00034/AM16/	Lic.No/Date:5210041610 14.08.2015	Defer Date: 10.01.2018
Decision : Deferred.				

82	Case No.:127/13/82-ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:13.12.2017
Decision : Deferred.				

83	Case No.:126/13/82-ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:13.12.2017
Decision : Deferred.				

84	Case No.:161/13/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date: 10.01.2018
Decision : Deferred.				

85	Case No.:59/11/82-ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00593/AM17/	RLA File :52/24/040/00040/AM16/	Lic.No/Date:5210041626 04.09.2015	Defer Date: 10.01.2018
Decision : Deferred.				

86	Case No.:5/18/82-ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01470/AM16/	RLA File :52/24/040/00039/AM16/	Lic.No/Date:5210041625 04.09.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

87	Case No.:118/14/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01254/AM16/	RLA File :04/24/040/00139/AM16/	Lic.No/Date:0410161045 22.09.2015	Defer Date:13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

88	Case No.:86/14/82-ALC4/2015	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date:17.05.2017
	Decision : Deferred.			

89	Case No.:62/20/82-ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01239/AM17/	RLA File :07/24/040/00220/AM16/	Lic.No/Date:0710108925 20.10.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

90	Case No.:77/16/82-ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:13.12.2017
	Decision : Deferred.			

91	Case No.:140/13/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

92	Case No.:141/13/82-	Party Name:SURVIVAL	Meet No/Date:5/82-	Status:Deferred
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ALC4/2015	TECHNOLOGIES PVT.LTD.	ALC4/2017 25.10.2017	
HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:63/20/82- ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01240/AM17/	RLA File :07/24/040/00116/AM16/	Lic.No/Date:0710108958 27.10.2015	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:142/13/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:136/14/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

Case No.:64/19/82- ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:65/19/82- ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:38/21/82- ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:13.12.2017
Decision : Deferred.			

99	Case No.:159/13/82- ALC4/2015	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

100	Case No.:57/19/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

101	Case No.:18/21/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

102	Case No.:58/19/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

103	Case No.:104/16/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01424/AM16/	RLA File :05/23/040/00339/AM16/	Lic.No/Date:0510396384 20.11.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

104	Case No.:20/19/82- ALC4/2015	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

105	Case No.:59/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

106	Case No.:61/19/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

107	Case No.:1/8/82- ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00339/AM17/	RLA File :29/24/040/00007/AM16/	Lic.No/Date:2910025232 04.12.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

108	Case No.:89/19/82- ALC4/2015	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01570/AM16/	RLA File :22/24/040/00085/AM16/	Lic.No/Date:2210015363 09.12.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

109	Case No.:30/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

110	Case No.:18/19/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01498/AM16/	RLA File :52/24/040/00064/AM16/	Lic.No/Date:5210041711 15.12.2015	Defer Date: 10.01.2018
	Decision : Deferred.			

111	Case No.:39/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES	Meet No/Date:5/82- ALC4/2017	Status:Deferred
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	LIMITED	25.10.2017	
HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date: 10.01.2018
Decision : Deferred.			

112	Case No.:36/19/82- ALC4/2015	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:13.12.2017
Decision : Deferred.				

113	Case No.:54/21/82- ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date:0910063015 21.12.2015	Defer Date: 10.01.2018
Decision : Deferred.				

114	Case No.:61/21/82- ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date:0910063018 21.12.2015	Defer Date: 10.01.2018
Decision : Deferred.				

115	Case No.:22/19/82- ALC4/2015	Party Name: FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

116	Case No.:23/19/82- ALC4/2015	Party Name: FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date:13.12.2017
Decision : Deferred.				

117	Case No.:47/21/82- ALC4/2015	Party Name: BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date: 10.01.2018
Decision : Deferred.			

118	Case No.:35/21/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date: 10.01.2018
Decision : Deferred.				

119	Case No.:2/17/82- ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

120	Case No.:5/17/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date: 10.01.2018
Decision : Deferred.				

121	Case No.:24/21/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date:3410041832 28.01.2016	Defer Date: 10.01.2018
Decision : Deferred.				

122	Case No.:17/10/82- ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00363/AM17/	RLA File :22/24/040/00104/AM16/	Lic.No/Date:2210015407 01.02.2016	Defer Date:13.12.2017
Decision : Deferred.				

123	Case No.:26/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:13.12.2017

	Decision : Deferred.			
124	Case No.:14/21/82-ALC4/2015	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
125	Case No.:5/19/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
126	Case No.:62/4/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00125/AM17/	RLA File :03/95/040/00568/AM16/	Lic.No/Date:0310802284 08.02.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
127	Case No.:8/2/82-ALC4/2016	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
128	Case No.:15/10/82-ALC4/2016	Party Name:INFINITY LABORATORIES PVT.LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00361/AM17/	RLA File :22/24/040/00107/AM16/	Lic.No/Date:2210015412 10.02.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
129	Case No.:5/2/82-ALC4/2016	Party Name:MAMTA POLYCOATS	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
130	Case No.:13/10/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2017	Status:Deferred

			25.10.2017	
HQ File :01/82/050/00359/AM17/	RLA File :22/24/040/00109/AM16/	Lic.No/Date:2210015417	Defer Date:13.12.2017	
Decision : Deferred.				

131	Case No.:102/19/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date: 10.01.2018
Decision : Deferred.				

132	Case No.:18/4/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00081/AM17/	RLA File :05/24/040/00550/AM16/	Lic.No/Date:0510397711 24.02.2016	Defer Date: 10.01.2018
Decision : Deferred.				

133	Case No.:84/4/82- ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00147/AM17/	RLA File :09/24/040/00648/AM16/	Lic.No/Date:0910063326 26.02.2016	Defer Date: 10.01.2018
Decision : Deferred.				

134	Case No.:6/2/82- ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

135	Case No.:67/7/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00241/AM17/	RLA File :09/24/040/00714/AM16/	Lic.No/Date:0910063353 03.03.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/340/2012-PI(Norms) dated Sept. 2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.				

136	Case No.:50/2/82- ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:13.12.2017
Decision : Deferred.			

137	Case No.:66/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

138	Case No.:67/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

139	Case No.:57/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00120/AM17/	RLA File :03/94/040/01041/AM16/	Lic.No/Date:0310803137 08.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

140	Case No.:7/2/82- ALC4/2016	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00007/AM17/	RLA File :34/24/040/00323/AM16/	Lic.No/Date:3410041954 08.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

141	Case No.:55/4/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date:13.12.2017
Decision : Deferred.				

142	Case No.:3/2/82- ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date:13.12.2017
Decision : Deferred.			

143	Case No.:100/7/82- ALC4/2016	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00274/AM17/	RLA File :31/83/040/00174/AM16/	Lic.No/Date:3110066051 14.03.2016	Defer Date:17.05.2017
Decision : Deferred.				

144	Case No.:26/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00089/AM17/	RLA File :03/94/040/01057/AM16/	Lic.No/Date:0310803376 16.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

145	Case No.:7/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00070/AM17/	RLA File :05/23/040/00468/AM16/	Lic.No/Date:0510397952 17.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

146	Case No.:13/4/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00076/AM 17/	RLA File : Deferred.05/23/040/00390/AM 16/	Lic.No/Date:05103979 53 17.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

147	Case No.:85/4/82- ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00148/AM17/	RLA File :09/24/040/00742/AM16/	Lic.No/Date:0910063432 18.03.2016	Defer Date: 10.01.2018
Decision : Deferred.				

148	Case No.:36/4/82- ALC4/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00099/AM17/	RLA File :03/94/040/01056/AM16/	Lic.No/Date:0310803468 21.03.2016	Defer Date: 10.01.2018

Decision : Deferred.			
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149	Case No.: 81/4/82-ALC4/2016	Party Name: SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00144/AM17/	RLA File :03/95/040/00984/AM16/	Lic.No/Date:0310803500 22.03.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

150	Case No.: 50/4/82-ALC4/2016	Party Name: AVA CHEMICALS PVT.LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00113/AM17/	RLA File :03/94/040/01070/AM16/	Lic.No/Date:0310803526 23.03.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

151	Case No.: 186/10/82-ALC4/2016	Party Name: VOVANTIS LABORATORIES PVT LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00532/AM17/	RLA File :34/24/040/00290/AM16/	Lic.No/Date:3410042021 30.03.2016	Defer Date:13.12.2017
	Decision : Deferred.			

152	Case No.: 43/4/82-ALC4/2016	Party Name: AARTI INDUSTRIES LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:13.12.2017
	Decision : Deferred.			

153	Case No.: 76/4/82-ALC4/2016	Party Name: METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00139/AM17/	RLA File :03/95/040/01015/AM16/	Lic.No/Date:0310803674 31.03.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

154	Case No.: 8/10/82-ALC4/2016	Party Name: BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00354/AM17/	RLA File :03/94/040/00645/AM16/	Lic.No/Date:0310803722 01.04.2016	Defer Date: 10.01.2018
	Decision : The Committee decided to send copy of application to DIPP (Chemicals) for their comments.			

155	Case No.:92/4/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00155/AM17/	RLA File :29/24/040/00010/AM16/	Lic.No/Date:2910025244 06.04.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

156	Case No.:86/4/82-ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00149/AM17/	RLA File :52/24/040/00001/AM17/	Lic.No/Date:5210041862 19.04.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

157	Case No.:164/10/82-ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00510/AM17/	RLA File :09/24/040/00767/AM16/	Lic.No/Date:0910063540 22.04.2016	Defer Date:13.12.2017
	Decision : Deferred.			

158	Case No.:7/6/82-ALC4/2016	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	Defer Date:13.12.2017
	Decision : Deferred.			

159	Case No.:174/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00520/AM17/	RLA File :05/23/040/00038/AM17/	Lic.No/Date:0510398377 04.05.2016	Defer Date:13.12.2017
	Decision : Deferred.			

160	Case No.:175/10/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00521/AM17/	RLA File :05/23/040/00032/AM17/	Lic.No/Date:0510398379 04.05.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

161	Case No.:181/10/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS	Meet No/Date:5/82-ALC4/2017	Status:Deferred
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HQ File :01/82/050/00527/AM17/	RLA File :34/24/040/00021/AM17/	Lic.No/Date:3410042142 05.05.2016	Defer Date:13.12.2017
Decision : Deferred.			

162	Case No.:146/10/82- ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00492/AM17/	RLA File :09/24/040/00044/AM17/	Lic.No/Date:0910063608 09.05.2016	Defer Date: 10.01.2018
Decision : Deferred.				

163	Case No.:169/10/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00515/AM17/	RLA File :09/24/040/00007/AM17/	Lic.No/Date:0910063629 17.05.2016	Defer Date:13.12.2017
Decision : Deferred.				

164	Case No.:126/10/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00472/AM17/	RLA File :09/24/040/00306/AM15/	Lic.No/Date:0910063657 19.05.2016	Defer Date:13.12.2017
Decision : Deferred.				

165	Case No.:149/10/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00495/AM17/	RLA File :09/24/040/00546/AM16/	Lic.No/Date:0910063659 19.05.2016	Defer Date:13.12.2017
Decision : Deferred.				

166	Case No.:72/10/82- ALC4/2016	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00418/AM17/	RLA File :05/24/040/00080/AM17/	Lic.No/Date:0510398561 19.05.2016	Defer Date: 10.01.2018
Decision : Deferred.				

167	Case No.:73/10/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00419/AM17/	RLA File :05/24/040/00067/AM17/	Lic.No/Date:0510398560 19.05.2016	Defer Date: 10.01.2018
Decision : Deferred.				

168	Case No.:2/5/82-ALC4/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00161/AM17/	RLA File :07/24/040/00036/AM17/	Lic.No/Date:0710109851 20.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/97/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA. concerned may take necessary action as per decision of NC.			

169	Case No.:79/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00425/AM17/	RLA File :05/23/040/00075/AM17/	Lic.No/Date:0510398581 24.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/287/2016-PI(Norms) dated 26.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA. concerned may take necessary action as per decision of NC.			

170	Case No.:74/10/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00420/AM17/	RLA File :05/23/040/00078/AM17/	Lic.No/Date:0510398583 24.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/296/2016-PI(Norms) dated 26.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA. concerned may take necessary action as per decision of NC.			

171	Case No.:185/10/82-ALC4/2016	Party Name:PAUSHAK LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00531/AM17/	RLA File :34/24/040/00037/AM17/	Lic.No/Date:3410042207 25.05.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

172	Case No.:102/10/82-ALC4/2016	Party Name:IKRISH HEALTHCARE PVT.LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00448/AM17/	RLA File :05/23/040/00091/AM17/	Lic.No/Date:0510398628 26.05.2016	Defer Date:13.12.2017
	Decision : Deferred.			

173	Case No.:65/10/82-ALC4/2016	Party Name:KORES (INDIA) LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/00411/AM17/	RLA File :31/83/040/00014/AM17/	Lic.No/Date:3110066163 26.05.2016	Defer Date: 10.01.2018
Decision : Deferred.			

174	Case No.:112/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00458/AM17/	RLA File :05/23/040/00094/AM17/	Lic.No/Date:0510398655 27.05.2016	Defer Date:13.12.2017
	Decision : Deferred.			

175	Case No.:36/10/82-ALC4/2016	Party Name:FRESENIUS KABI INDIA PRIVATE LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/00382/AM17/	RLA File :03/94/040/00145/AM17/	Lic.No/Date:0310805018 30.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/286/2016-PI(Norms) dated 26.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

176	Case No.:35/10/82-ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00381/AM17/	RLA File :03/94/040/00030/AM17/	Lic.No/Date:0310805009 30.05.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

177	Case No.:123/10/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00469/AM17/	RLA File :09/24/040/00102/AM17/	Lic.No/Date:0910063716 30.05.2016	Defer Date:13.12.2017
	Decision : Deferred.			

178	Case No.:103/10/82-ALC4/2016	Party Name:AGSON GLOBAL PRIVATE LIMITED.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00449/AM17/	RLA File :05/23/040/00095/AM17/	Lic.No/Date:0510398680 31.05.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

179	Case No.:51/10/82-ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310805264	Defer Date:

:01/82/050/00397/AM17/	:03/94/040/00196/AM17/	07.06.2016	10.01.2018
Decision : Deferred.			

180	Case No.:129/10/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00475/AM17/	RLA File :09/24/040/00045/AM17/	Lic.No/Date:0910063759 07.06.2016	Defer Date:13.12.2017
Decision : Deferred.				

181	Case No.:134/10/82-ALC4/2016	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00480/AM17/	RLA File :09/24/040/00087/AM17/	Lic.No/Date:0910063771 08.06.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

182	Case No.:121/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00467/AM17/	RLA File :09/24/040/00032/AM17/	Lic.No/Date:0910063765 08.06.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

183	Case No.:151/10/82-ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00497/AM17/	RLA File :09/24/040/00123/AM17/	Lic.No/Date:0910063778 09.06.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

184	Case No.:12/10/82-ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00358/AM17/	RLA File :04/24/040/00043/AM17/	Lic.No/Date:0410162034 10.06.2016	Defer Date:13.12.2017
Decision : Deferred.				

185	Case No.:47/10/82-ALC4/2016	Party Name:SUNSHIELD	Meet No/Date:5/82-ALC4/2017	Status:Deferred
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		CHEMICALS LTD.	25.10.2017	
	HQ File :01/82/050/00393/AM17/	RLA File :03/95/040/00196/AM17/	Lic.No/Date:0310805364 10.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

186	Case No.:64/10/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00410/AM17/	RLA File :31/83/040/00195/AM16/	Lic.No/Date:3110066174 13.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

187	Case No.:14/10/82- ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00360/AM17/	RLA File :04/24/040/00049/AM17/	Lic.No/Date:0410162041 14.06.2016	Defer Date:13.12.2017
	Decision : Deferred.			

188	Case No.:52/10/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00398/AM17/	RLA File :03/94/040/00223/AM17/	Lic.No/Date:0310805476 14.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

189	Case No.:137/10/82- ALC4/2016	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00483/AM17/	RLA File :56/24/040/00009/AM17/	Lic.No/Date:5610004930 14.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

190	Case No.:19/10/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00365/AM17/	RLA File :05/24/040/00117/AM17/	Lic.No/Date:0510398800 14.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o, Pharmaceuticals O.M.No. 35011/281/2016-PI(Norms) dated 15.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

191	Case No.:25/10/82- ALC4/2016	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:5/82- ALC4/2017	Status:Deferred
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			25.10.2017	
	HQ File :01/82/050/00371/AM17/	RLA File :03/94/040/00132/AM17/	Lic.No/Date:0310805494/ 15.06.2016	Defer Date:13.12.2017
	Decision : Deferred.			

192	Case No.:23/10/82- ALC4/2016	Party Name:RECKITT BENCKISER (INDIA) PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00369/AM17/	RLA File :05/24/040/00128/AM17/	Lic.No/Date:0510398826/ 16.06.2016	Defer Date:13.12.2017
	Decision : Deferred.			

193	Case No.:62/10/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00408/AM17/	RLA File :52/24/040/00019/AM17/	Lic.No/Date:5210041935/ 17.06.2016	Defer Date: 10.01.2018
	Decision : The Committee decided to send copy of application to DIPP (Chemicals) for their comments.			

194	Case No.:57/10/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00403/AM17/	RLA File :05/23/040/00054/AM17/	Lic.No/Date:0510398839/ 17.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

195	Case No.:58/10/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00404/AM17/	RLA File :52/24/040/00018/AM17/	Lic.No/Date:5210041937/ 20.06.2016	Defer Date: 10.01.2018
	Decision : The Committee decided to send copy of application to DIPP (Chemicals) for their comments.			

196	Case No.:29/10/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00375/AM17/	RLA File :03/94/040/00208/AM17/	Lic.No/Date:0310805623/ 21.06.2016	Defer Date:13.12.2017
	Decision : Deferred.			

197	Case No.:33/16/82- ALC4/2016	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/00850/AM17/	RLA File :09/24/040/00128/AM17/	Lic.No/Date:0910063810 21.06.2016	Defer Date:13.12.2017
Decision : Deferred.			

198	Case No.:78/10/82- ALC4/2016	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00424/AM17/	RLA File :13/24/040/00009/AM17/	Lic.No/Date:1310048295 22.06.2016	Defer Date:13.12.2017
Decision : Deferred.				

199	Case No.:105/10/82- ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00451/AM17/	RLA File :05/24/040/00133/AM17/	Lic.No/Date:0510398872 22.06.2016	Defer Date:13.12.2017
Decision : Deferred.				

200	Case No.:35/16/82- ALC4/2016	Party Name:SHREE JAYA LABORATORIES PVT LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00852/AM17/	RLA File :09/24/040/00154/AM17/	Lic.No/Date:0910063814 22.06.2016	Defer Date:13.12.2017
Decision : Deferred.				

201	Case No.:83/16/82- ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00900/AM17/	RLA File :09/24/040/00101/AM17/	Lic.No/Date:0910063816 22.06.2016	Defer Date: 10.01.2018
Decision : Deferred.				

202	Case No.:109/10/82- ALC4/2016	Party Name:DSM SINOCHEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00455/AM17/	RLA File :22/24/040/00022/AM17/	Lic.No/Date:2210015511 23.06.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

203	Case No.:38/10/82- ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
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HQ File :01/82/050/00384/AM17/	RLA File :03/95/040/00234/AM17/	Lic.No/Date:0310805748 28.06.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/225/2016-PI(Norms) dated 12.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

204	Case No.:39/10/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00385/AM17/	RLA File :03/95/040/00235/AM17/	Lic.No/Date:0310805747 28.06.2016	Defer Date:13.12.2017
	Decision : Deferred.			

205	Case No.:61/16/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00878/AM17/	RLA File :09/24/040/00145/AM17/	Lic.No/Date:0910063847 28.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

206	Case No.:92/16/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00909/AM17/	RLA File :09/24/040/00157/AM17/	Lic.No/Date:0910063873 30.06.2016	Defer Date:13.12.2017
	Decision : Deferred.			

207	Case No.:56/16/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00873/AM17/	RLA File :09/24/040/00150/AM17/	Lic.No/Date:0910063877 30.06.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

208	Case No.:86/10/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00432/AM17/	RLA File :05/23/040/00146/AM17/	Lic.No/Date:0510398970 04.07.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

209	Case No.:101/10/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510398971	Defer Date:

:01/82/050/00447/AM17/	:05/23/040/00173/AM17/	04.07.2016	10.01.2018
Decision : Deferred.			

210	Case No.:5/14/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00803/AM17/	RLA File :34/24/040/00099/AM17/	Lic.No/Date:3410042324 05.07.2016	Defer Date:13.12.2017
Decision : Deferred.				

211	Case No.:2/16/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00819/AM17/	RLA File :34/24/040/00100/AM17/	Lic.No/Date:3410042325 05.07.2016	Defer Date:13.12.2017
Decision : Deferred.				

212	Case No.:63/16/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00880/AM17/	RLA File :09/24/040/00178/AM17/	Lic.No/Date:0910063892 06.07.2016	Defer Date: 10.01.2018
Decision : Deferred.				

213	Case No.:4/8/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00342/AM17/	RLA File :08/24/040/00132/AM17/	Lic.No/Date:0810138237 07.07.2016	Defer Date: 10.01.2018
Decision : Deferred.				

214	Case No.:10/14/82-ALC4/2016	Party Name:GLOBAL MEDICINES LTD,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00808/AM17/	RLA File :34/24/040/00101/AM17/	Lic.No/Date:3410042344 12.07.2016	Defer Date:13.12.2017
Decision : Deferred.				

215	Case No.:42/16/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00859/AM17/	RLA File :09/24/040/00206/AM17/	Lic.No/Date:0910063914 13.07.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/30/2017-PI(Norms) dated 19.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA				

concerned may take necessary action as per decision of NC.

216	Case No.:29/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00846/AM17/	RLA File :09/24/040/00180/AM17/	Lic.No/Date:0910063923 14.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

217	Case No.:103/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00920/AM17/	RLA File :09/24/040/00174/AM17/	Lic.No/Date:0910063926 14.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

218	Case No.:82/10/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00428/AM17/	RLA File :31/83/040/00041/AM17/	Lic.No/Date:3110066246 14.07.2016	Defer Date:10.01.2018
	Decision : Deferred.			

219	Case No.:2/13/85-ALC3/2016	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Case Added
	HQ File :01/85/050/00110/AM17/	RLA File :09/24/040/00181/AM17/	Lic.No/Date:0910063922 14.07.2016	Defer Date:
	Decision : Deferred.			

220	Case No.:43/16/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00860/AM17/	RLA File :09/24/040/00213/AM17/	Lic.No/Date:0910063938 15.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

221	Case No.:32/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00849/AM17/	RLA File :09/24/040/00218/AM17/	Lic.No/Date:0910063947 19.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

222	Case No.:34/16/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017	Status:Deferred
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			25.10.2017	
	HQ File :01/82/050/00851/AM17/	RLA File :09/24/040/00199/AM17/	Lic.No/Date:0910063950 20.07.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

223	Case No.:27/16/82- ALC4/2016	Party Name:BRILLIANT BIO PHARMA PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00844/AM17/	RLA File :09/24/040/00132/AM17/	Lic.No/Date:0910063967 21.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

224	Case No.:3/14/82- ALC4/2016	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00801/AM17/	RLA File :34/24/040/00124/AM17/	Lic.No/Date:3410042372 22.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

225	Case No.:60/16/82- ALC4/2016	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00877/AM17/	RLA File :09/24/040/00235/AM17/	Lic.No/Date:0910063977 25.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

226	Case No.:49/16/82- ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00866/AM17/	RLA File :34/24/040/00127/AM17/	Lic.No/Date:3410042385 27.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

227	Case No.:85/16/82- ALC4/2016	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00902/AM17/	RLA File :09/24/040/00234/AM17/	Lic.No/Date:0910063995 28.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

228	Case No.:2/10/82- ALC4/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00348/AM17/	RLA File :07/24/040/00115/AM17/	Lic.No/Date:0710110184 29.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o			

Pharmaceuticals O.M.No. 35011/97/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.

229	Case No.:31/16/82-ALC4/2016	Party Name:OPTRIX LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00848/AM17/	RLA File :09/24/040/00236/AM17/	Lic.No/Date:0910063999 29.07.2016	Defer Date:13.12.2017
	Decision : Deferred.			

230	Case No.:9/14/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00807/AM17/	RLA File :34/24/040/00133/AM17/	Lic.No/Date:3410042403 04.08.2016	Defer Date:13.12.2017
	Decision : Deferred.			

231	Case No.:25/16/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00842/AM17/	RLA File :09/24/040/00248/AM17/	Lic.No/Date:0910064009 04.08.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

232	Case No.:21/16/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00838/AM17/	RLA File :09/24/040/00151/AM17/	Lic.No/Date:0910064013 08.08.2016	Defer Date:13.12.2017
	Decision : Deferred.			

233	Case No.:139/16/82-ALC4/2016	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00956/AM17/	RLA File :04/24/040/00080/AM17/	Lic.No/Date:0410162170 08.08.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

234	Case No.:14/16/82-ALC4/2016	Party Name:DR. REDDYS LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00831/AM17/	RLA File :09/24/040/00229/AM17/	Lic.No/Date:0910064024 11.08.2016	Defer Date:13.12.2017
	Decision : Deferred.			

235	Case No.:22/16/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00839/AM17/	RLA File :09/24/040/00211/AM17/	Lic.No/Date:0910064039 16.08.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

236	Case No.:9/16/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/00826/AM17/	RLA File :34/24/040/00146/AM17/	Lic.No/Date:3410042456 19.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/36/2017-PI(Norms) dated 17.10.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

237	Case No.:15/16/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00832/AM17/	RLA File :09/24/040/00264/AM17/	Lic.No/Date:0910064057 19.08.2016	Defer Date:13.12.2017
	Decision : Deferred.			

238	Case No.:90/11/82-ALC4/2016	Party Name:MICRO LABS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/00624/AM17/	RLA File :07/24/040/00167/AM17/	Lic.No/Date:0710110277 19.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/52/2015-PI(Norms) dated Sept. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

239	Case No.:46/16/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00863/AM17/	RLA File :09/24/040/00276/AM17/	Lic.No/Date:0910064077 26.08.2016	Defer Date:13.12.2017
	Decision : Deferred.			

240	Case No.:140/16/82-ALC4/2016	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00957/AM17/	RLA File :04/24/040/00265/AM16/	Lic.No/Date:0410162242 02.09.2016	Defer Date:13.12.2017

Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.

241	Case No.:166/20/82-ALC4/2016	Party Name:REINE LIFESCIENCE	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01343/AM17/	RLA File :34/24/040/00151/AM17/	Lic.No/Date:3410042495 07.09.2016	Defer Date:13.12.2017.
	Decision : Deferred.			

242	Case No.:167/20/82-ALC4/2016	Party Name:REINE LIFESCIENCE	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01344/AM17/	RLA File :34/24/040/00154/AM17/	Lic.No/Date:3410042496 07.09.2016	Defer Date:13.12.2017.
	Decision : Deferred.			

243	Case No.:100/16/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00917/AM17/	RLA File :05/23/040/00272/AM17/	Lic.No/Date:0510399660 08.09.2016	Defer Date:13.12.2017
	Decision : Deferred.			

244	Case No.:90/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00907/AM17/	RLA File :05/24/040/00229/AM17/	Lic.No/Date:0510399749 16.09.2016	Defer Date:13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

245	Case No.:91/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/00908/AM17/	RLA File :05/24/040/00216/AM17/	Lic.No/Date:0510399740 16.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/729/2015-PI(Norms) dated 27.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

246	Case No.:94/16/82-ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
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	HQ File :01/82/050/00911/AM17/	RLA File :05/24/040/00230/AM17/	Lic.No/Date:0510399750 16.09.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:95/16/82- ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
247	HQ File :01/82/050/00912/AM17/	RLA File :05/24/040/00222/AM17/	Lic.No/Date:0510399746 16.09.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:96/16/82- ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
248	HQ File :01/82/050/00913/AM17/	RLA File :05/24/040/00223/AM17/	Lic.No/Date:0510399747 16.09.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/106/2015-PI(Norms) dated August 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.				

	Case No.:97/16/82- ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
249	HQ File :01/82/050/00914/AM17/	RLA File :05/24/040/00261/AM17/	Lic.No/Date:0510399752 16.09.2016	Defer Date:13.12.2017
Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.				

	Case No.:110/16/82- ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
250	HQ File :01/82/050/00927/AM17/	RLA File :05/24/040/00207/AM17/	Lic.No/Date:0510399738 16.09.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/28/2013-PI(Norms) dated April 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.				

	Case No.:119/16/82- ALC4/2016	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
251	HQ File	RLA File	Lic.No/Date:0510399742	Defer

:01/82/050/00936/AM17/	:05/24/040/00220/AM17/	16.09.2016	Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/868/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

252	Case No.: 6/20/82-ALC4/2016	Party Name: MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01183/AM17/	RLA File :05/24/040/00221/AM17/	Lic.No/Date: 0510399744 16.09.2016	Defer Date: 25.10.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

253	Case No.: 6/16/82-ALC4/2016	Party Name: DIVIS LABORATORIES LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00823/AM17/	RLA File :09/24/040/00327/AM17/	Lic.No/Date: 0910064153 19.09.2016	Defer Date: 13.12.2017
	Decision : Deferred.			

254	Case No.: 99/16/82-ALC4/2016	Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00916/AM17/	RLA File :05/23/040/00280/AM17/	Lic.No/Date: 0510399773 20.09.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

255	Case No.: 70/16/82-ALC4/2016	Party Name: INDO PHYTO CHEMICALS PVT LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00887/AM17/	RLA File :05/23/040/00237/AM17/	Lic.No/Date: 0510399777 20.09.2016	Defer Date: 13.12.2017
	Decision : Deferred.			

256	Case No.: 76/16/82-ALC4/2016	Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/00893/AM17/	RLA File :05/23/040/00162/AM17/	Lic.No/Date: 0510399799 21.09.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

257	Case No.:168/20/82-ALC4/2016	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01345/AM17/	RLA File :34/24/040/00172/AM17/	Lic.No/Date:3410042543 21.09.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

258	Case No.:72/16/82-ALC4/2016	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00889/AM17/	RLA File :05/23/040/00214/AM17/	Lic.No/Date:0510399816 22.09.2016	Defer Date:13.12.2017
	Decision : Deferred.			

259	Case No.:6/14/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00804/AM17/	RLA File :29/24/040/00002/AM17/	Lic.No/Date:2910025262 23.09.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

260	Case No.:93/16/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00910/AM17/	RLA File :05/24/040/00301/AM17/	Lic.No/Date:0510399916 27.09.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

261	Case No.:78/16/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00895/AM17/	RLA File :05/23/040/00304/AM17/	Lic.No/Date:0510399927 28.09.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

262	Case No.:109/16/82-ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00926/AM17/	RLA File :05/24/040/00307/AM17/	Lic.No/Date:0510399924 28.09.2016	Defer Date:13.12.2017
	Decision : Deferred.			

263	Case No.:140/20/82-ALC4/2016	Party Name:SRINI PHARMACEUTICALS	Meet No/Date:5/82-ALC4/2017	Status:Deferred
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		PRIVATE LIMITED	25.10.2017	
	HQ File :01/82/050/01317/AM17/	RLA File :09/24/040/00348/AM17/	Lic.No/Date:0910064196 28.09.2016	Defer Date:13.12.2017
	Decision : Deferred.			

264	Case No.:128/16/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00945/AM17/	RLA File :08/24/040/00260/AM17/	Lic.No/Date:0810138777 30.09.2016	Defer Date:13.12.2017
	Decision : Deferred.			

265	Case No.:125/16/82- ALC4/2016	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00942/AM17/	RLA File :08/24/040/00255/AM17/	Lic.No/Date:0810138776 30.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o, Pharmaceuticals O.M.No. 35011/119/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

266	Case No.:69/16/82- ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00886/AM17/	RLA File :05/23/040/00310/AM17/	Lic.No/Date:0510399960 03.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

267	Case No.:77/16/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00894/AM17/	RLA File :05/23/040/00188/AM17/	Lic.No/Date:0510399958 03.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

268	Case No.:98/16/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00915/AM17/	RLA File :05/23/040/00293/AM17/	Lic.No/Date:0510400012 04.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

269	Case No.:164/20/82- ALC4/2016	Party Name:TIDE INDUSTRIES	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01341/AM17/	RLA File :34/24/040/00179/AM17/	Lic.No/Date:3410042576 04.10.2016	Defer Date: 10.01.2018
Decision : Deferred.			

270	Case No.:62/16/82- ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00879/AM17/	RLA File :05/24/040/00285/AM17/	Lic.No/Date:0510400053 06.10.2016	Defer Date: 10.01.2018
Decision : Deferred.				

271	Case No.:88/16/82- ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00905/AM17/	RLA File :05/24/040/00206/AM17/	Lic.No/Date:0510400054 06.10.2016	Defer Date: 10.01.2018
Decision : Deferred.				

272	Case No.:116/16/82- ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00933/AM17/	RLA File :05/24/040/00237/AM17/	Lic.No/Date:0510400057 06.10.2016	Defer Date: 10.01.2018
Decision : Deferred.				

273	Case No.:112/20/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01289/AM17/	RLA File :09/24/040/00364/AM17/	Lic.No/Date:0910064241 06.10.2016	Defer Date: 10.01.2018
Decision : Deferred.				

274	Case No.:143/16/82- ALC4/2016	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00960/AM17/	RLA File :04/24/040/00118/AM17/	Lic.No/Date:0410162358 07.10.2016	Defer Date: 10.01.2018
Decision : Deferred.				

275	Case No.:79/16/82- ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00896/AM17/	RLA File :05/24/040/00277/AM17/	Lic.No/Date:0510400073 07.10.2016	Defer Date: 10.01.2018
Decision : Deferred.				

276	Case No.:101/16/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00918/AM17/	RLA File :05/24/040/00115/AM17/	Lic.No/Date:0510400070 07.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

277	Case No.:107/16/82-ALC4/2016	Party Name:DALAS BIOTECH LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00924/AM17/	RLA File :05/23/040/00474/AM16/	Lic.No/Date:0510400138 18.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

278	Case No.:54/16/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00871/AM17/	RLA File :22/24/040/00065/AM17/	Lic.No/Date:2210015580 18.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

279	Case No.:108/16/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00925/AM17/	RLA File :05/23/040/00303/AM17/	Lic.No/Date:0510400129 18.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

280	Case No.:130/20/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01307/AM17/	RLA File :09/24/040/00350/AM17/	Lic.No/Date:0910064272 19.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

281	Case No.:89/16/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/00906/AM17/	RLA File :05/24/040/00321/AM17/	Lic.No/Date:0510400153 19.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/52/2017-PI(Norms) dated 25.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

282	Case No.:26/16/82-	Party Name:DEEPAK	Meet No/Date:5/82-	Status:Deferred
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	ALC4/2016	NOVOCHEM TECHNOLOGIES LTD	ALC4/2017 25.10.2017	
	HQ File :01/82/050/00843/AM17/	RLA File :31/83/040/00055/AM17/	Lic.No/Date:3110066375 20.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

283	Case No.:113/16/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00930/AM17/	RLA File :05/23/040/00346/AM17/	Lic.No/Date:0510400173 20.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

284	Case No.:134/20/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01311/AM17/	RLA File :09/24/040/00390/AM17/	Lic.No/Date:0910064282 20.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

285	Case No.:116/20/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01293/AM17/	RLA File :09/24/040/00398/AM17/	Lic.No/Date:0910064287 21.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

286	Case No.:87/16/82-ALC4/2016	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00904/AM17/	RLA File :05/23/040/00287/AM17/	Lic.No/Date:0510400238 24.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

287	Case No.:136/20/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01313/AM17/	RLA File :09/24/040/00370/AM17/	Lic.No/Date:0910064291 24.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

288	Case No.:137/20/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01314/AM17/	RLA File :09/24/040/00372/AM17/	Lic.No/Date:0910064289 24.10.2016	Defer Date: 10.01.2018
Decision : Deferred.			

289	Case No.:69/20/82- ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01246/AM17/	RLA File :07/24/040/00217/AM17/	Lic.No/Date:0710110566 25.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

290	Case No.:86/16/82- ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00903/AM17/	RLA File :05/23/040/00351/AM17/	Lic.No/Date:0510400251 25.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

291	Case No.:51/16/82- ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00868/AM17/	RLA File :22/24/040/00067/AM17/	Lic.No/Date:2210015583 25.10.2016	Defer Date:13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

292	Case No.:67/16/82- ALC4/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00884/AM17/	RLA File :05/24/040/00355/AM17/	Lic.No/Date:0510400261 25.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

293	Case No.:102/16/82- ALC4/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00919/AM17/	RLA File :05/24/040/00318/AM17/	Lic.No/Date:0510400258 25.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

294	Case No.:125/20/82- ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01302/AM17/	RLA File :09/24/040/00318/AM17/	Lic.No/Date:0910064309 26.10.2016	Defer Date:13.12.2017

Decision : Deferred.				
295	Case No.:131/20/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01308/AM17/	RLA File :09/24/040/00319/AM17/	Lic.No/Date:0910064308 26.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			
296	Case No.:133/20/82-ALC4/2016	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01310/AM17/	RLA File :09/24/040/00320/AM17/	Lic.No/Date:0910064310 26.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			
297	Case No.:152/20/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01329/AM17/	RLA File :09/24/040/00220/AM17/	Lic.No/Date:0910064300 26.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			
298	Case No.:122/16/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00939/AM17/	RLA File :08/24/040/00289/AM17/	Lic.No/Date:0810138976 26.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			
299	Case No.:126/20/82-ALC4/2016	Party Name:EMMENNAR PHARMA PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01303/AM17/	RLA File :09/24/040/00376/AM17/	Lic.No/Date:0910064311 26.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			
300	Case No.:115/16/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00932/AM17/	RLA File :05/23/040/00329/AM17/	Lic.No/Date:0510400281 26.10.2016	Defer Date: 10.01.20187
	Decision : Deferred.			
301	Case No.:19/16/82-	Party Name:DHANUKA	Meet No/Date:5/82-	Status:Deferred

	ALC4/2016	LABORATORIES LTD.	ALC4/2017 25.10.2017	
	HQ File :01/82/050/00836/AM17/	RLA File :05/23/040/00355/AM17/	Lic.No/Date:0510400295 27.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

302	Case No.:130/16/82- ALC4/2016	Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00947/AM17/	RLA File :30/24/040/00027/AM17/	Lic.No/Date:3010103875 27.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

303	Case No.:165/20/82- ALC4/2016	Party Name:SURNI LABS	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01342/AM17/	RLA File :34/24/040/00209/AM17/	Lic.No/Date:3410042630 27.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

304	Case No.:14/14/82- ALC4/2016	Party Name:CONCORD BIOTECH LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/00812/AM17/	RLA File :08/24/040/00264/AM17/	Lic.No/Date:0810138999 28.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/681/2015-PI(Norms) dated 01.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

305	Case No.:66/16/82- ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00883/AM17/	RLA File :05/24/040/00339/AM17/	Lic.No/Date:0510400305 28.10.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

306	Case No.:11/16/82- ALC4/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00828/AM17/	RLA File :31/83/040/00094/AM17/	Lic.No/Date:3110066388 31.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

307	Case No.:18/16/82-	Party Name:HONOUR	Meet No/Date:5/82-	Status:Deferred
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	ALC4/2016	LAB LIMITED	ALC4/2017 25.10.2017	
	HQ File :01/82/050/00835/AM17/	RLA File :09/24/040/00417/AM17/	Lic.No/Date:0910064330/ 31.10.2016	Defer Date:13.12.2017
	Decision : Deferred.			

308	Case No.:15/14/82- ALC4/2016	Party Name:MICRO LABS LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00813/AM17/	RLA File :07/24/040/00255/AM17/	Lic.No/Date:0710110609/ 02.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

309	Case No.:158/20/82- ALC4/2016	Party Name:ENAL DRUGS PVT LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01335/AM17/	RLA File :09/24/040/00411/AM17/	Lic.No/Date:0910064347/ 03.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

310	Case No.:150/20/82- ALC4/2016	Party Name:EYTAN LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01327/AM17/	RLA File :09/24/040/00410/AM17/	Lic.No/Date:0910064338/ 03.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

311	Case No.:157/20/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01334/AM17/	RLA File :09/24/040/00426/AM17/	Lic.No/Date:0910064346/ 03.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

312	Case No.:148/20/82- ALC4/2016	Party Name:LEE PHARMA LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01325/AM17/	RLA File :09/24/040/00399/AM17/	Lic.No/Date:0910064340/ 03.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

313	Case No.:160/20/82- ALC4/2016	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01337/AM17/	RLA File :09/24/040/00427/AM17/	Lic.No/Date:0910064336/ 03.11.2016	Defer Date:13.12.2017

Decision : Deferred.			
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314	Case No.:25/20/82-ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01202/AM17/	RLA File :02/24/040/00145/AM17/	Lic.No/Date:0210207123 07.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

315	Case No.:149/20/82-ALC4/2016	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/01326/AM17/	RLA File :09/24/040/00423/AM17/	Lic.No/Date:0910064353 07.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/737/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

316	Case No.:58/20/82-ALC4/2016	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01235/AM17/	RLA File :04/24/040/00140/AM17/	Lic.No/Date:0410162476 08.11.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

317	Case No.:147/20/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01324/AM17/	RLA File :09/24/040/00438/AM17/	Lic.No/Date:0910064361 08.11.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

318	Case No.:16/14/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00814/AM17/	RLA File :04/24/040/00133/AM17/	Lic.No/Date:0410162482 10.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

319	Case No.:65/16/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/00882/AM17/	RLA File :31/83/040/00106/AM17/	Lic.No/Date:3110066397 15.11.2016	Defer Date: 10.01.2018

Decision : Deferred.				
320	Case No.: 144/20/82-ALC4/2016	Party Name: MYLAN LABORATORIES LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01321/AM17/	RLA File :09/24/040/00430/AM17/	Lic.No/Date: 0910064386 15.11.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
321	Case No.: 120/20/82-ALC4/2016	Party Name: RAKSHIT PHARMACEUTICALS LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01297/AM17/	RLA File :09/24/040/00421/AM17/	Lic.No/Date: 0910064379 15.11.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
322	Case No.: 124/20/82-ALC4/2016	Party Name: SUVEN LIFE SCIENCES LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01301/AM17/	RLA File :09/24/040/00432/AM17/	Lic.No/Date: 0910064382 15.11.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
323	Case No.: 109/20/82-ALC4/2016	Party Name: AKTINOS HEALTHCARE PRIVATE LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01286/AM17/	RLA File :09/24/040/00445/AM17/	Lic.No/Date: 0910064399 18.11.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
324	Case No.: 127/20/82-ALC4/2016	Party Name: AKTINOS PHARMA PVT LTD,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01304/AM17/	RLA File :09/24/040/00459/AM17/	Lic.No/Date: 0910064397 18.11.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
325	Case No.: 12/20/82-ALC4/2016	Party Name: AUROBINDO PHARMA LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01189/AM17/	RLA File :09/24/040/00419/AM17/	Lic.No/Date: 0910064407 18.11.2016	Defer Date: 13.12.2017
	Decision : Deferred.			
326	Case No.: 121/20/82-ALC4/2016	Party Name: HETERO LABS LIMITED	Meet No/Date: 5/82-ALC4/2017	Status: Deferred

			25.10.2017	
	HQ File :01/82/050/01298/AM17/	RLA File :09/24/040/00461/AM17/	Lic.No/Date:0910064401 18.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

327	Case No.:122/20/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01299/AM17/	RLA File :09/24/040/00451/AM17/	Lic.No/Date:0910064402 18.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

328	Case No.:128/20/82-ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01305/AM17/	RLA File :09/24/040/00436/AM17/	Lic.No/Date:0910064400 18.11.2016	Defer Date:13.12.2017
	Decision : Deferred.			

329	Case No.:107/20/82-ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01284/AM17/	RLA File :09/24/040/00444/AM17/	Lic.No/Date:0910064415 24.11.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

330	Case No.:110/20/82-ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01287/AM17/	RLA File :09/24/040/00443/AM17/	Lic.No/Date:0910064414 24.11.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

331	Case No.:123/20/82-ALC4/2016	Party Name:VIVIMED LABS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01300/AM17/	RLA File :09/24/040/00455/AM17/	Lic.No/Date:0910064417 28.11.2016	Defer Date: 10.01.2018
	Decision :			

332	Case No.:36/20/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510400571	Defer

:01/82/050/01213/AM17/	:05/24/040/00423/AM17/	01.12.2016	Date:13.12.2017
Decision : Deferred.			

333	Case No.:106/20/82-ALC4/2016	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01283/AM17/	RLA File :05/24/040/00399/AM17/	Lic.No/Date:0510400599 02.12.2016	Defer Date: 10.01.2018
Decision : Deferred.				

334	Case No.:139/20/82-ALC4/2016	Party Name:TAGOOR CHEMICALS	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01316/AM17/	RLA File :09/24/040/00474/AM17/	Lic.No/Date:0910064436 02.12.2016	Defer Date: 10.01.2018
Decision : Deferred.				

335	Case No.:142/20/82-ALC4/2016	Party Name:HINDYS LAB PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01319/AM17/	RLA File :09/24/040/00492/AM17/	Lic.No/Date:0910064449 07.12.2016	Defer Date: 13.12.2017
Decision : Deferred.				

336	Case No.:21/20/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01198/AM17/	RLA File :05/23/040/00402/AM17/	Lic.No/Date:0510400685 08.12.2016	Defer Date: 13.12.2017
Decision : Deferred.				

337	Case No.:22/20/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01199/AM17/	RLA File :05/23/040/00404/AM17/	Lic.No/Date:0510400686 08.12.2016	Defer Date: 13.12.2017
Decision : Deferred.				

338	Case No.:49/20/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01226/AM17/	RLA File :05/24/040/00401/AM17/	Lic.No/Date:0510400682 08.12.2016	Defer Date: 10.01.2018
Decision : Deferred.				

339	Case No.:50/20/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01227/AM17/	RLA File :05/24/040/00377/AM17/	Lic.No/Date:0510400681 08.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

340	Case No.:46/20/82-ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01223/AM17/	RLA File :09/24/040/00469/AM17/	Lic.No/Date:0910064468 09.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

341	Case No.:37/20/82-ALC4/2016	Party Name:IOL CHEMICALS AND PHARMACEUTICALS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01214/AM17/	RLA File :30/24/040/00026/AM17/	Lic.No/Date:3010103898 09.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

342	Case No.:118/20/82-ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01295/AM17/	RLA File :09/24/040/00472/AM17/	Lic.No/Date:0910064464 09.12.2016	Defer Date:13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

343	Case No.:7/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01184/AM17/	RLA File :08/24/040/00348/AM17/	Lic.No/Date:0810139274 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

344	Case No.:9/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01186/AM17/	RLA File :08/24/040/00355/AM17/	Lic.No/Date:0810139275 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

345	Case No.:10/20/82-	Party Name:BIO TECH	Meet No/Date:5/82-	Status:Deferred
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	ALC4/2016	OPHTHALMICS PVT LTD	ALC4/2017 25.10.2017	
	HQ File :01/82/050/01187/AM17/	RLA File :08/24/040/00353/AM17/	Lic.No/Date:0810139276 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

346	Case No.:11/20/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01188/AM17/	RLA File :08/24/040/00372/AM17/	Lic.No/Date:0810139271 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

347	Case No.:17/20/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01194/AM17/	RLA File :08/24/040/00371/AM17/	Lic.No/Date:0810139270 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

348	Case No.:20/20/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01197/AM17/	RLA File :08/24/040/00362/AM17/	Lic.No/Date:0810139257 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

349	Case No.:26/20/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01203/AM17/	RLA File :08/24/040/00364/AM17/	Lic.No/Date:0810139259 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

350	Case No.:27/20/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01204/AM17/	RLA File :08/24/040/00365/AM17/	Lic.No/Date:0810139260 13.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

351	Case No.:28/20/82- ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01205/AM17/	RLA File :08/24/040/00363/AM17/	Lic.No/Date:0810139258 13.12.2016	Defer Date:13.12.2017

Decision : Deferred.			
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352	Case No.:8/20/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01185/AM17/	RLA File :08/24/040/00357/AM17/	Lic.No/Date:0810139268 13.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

353	Case No.:16/20/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01193/AM17/	RLA File :08/24/040/00358/AM17/	Lic.No/Date:0810139269 13.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

354	Case No.:145/20/82-ALC4/2016	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01322/AM17/	RLA File :09/24/040/00475/AM17/	Lic.No/Date:0910064483 14.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

355	Case No.:18/20/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01195/AM17/	RLA File :05/24/040/00429/AM17/	Lic.No/Date:0510400788 14.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

356	Case No.:42/20/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01219/AM17/	RLA File :05/24/040/00445/AM17/	Lic.No/Date:0510400789 14.12.2016	Defer Date:13.12.2017
	Decision : Deferred.			

357	Case No.:162/20/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01339/AM17/	RLA File :17/24/040/00148/AM17/	Lic.No/Date:1710006508 15.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			

358	Case No.:19/20/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:5/82-ALC4/2017	Status: Approved
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			25.10.2017	
HQ File	RLA File	Lic.No/Date:0510400809	Defer	
:01/82/050/01196/AM17/	:05/23/040/00435/AM17/	15.12.2016	Date:	
Decision : The Committee decided to ratify norms based on SION A-412 or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.				

359	Case No.: 34/20/82-ALC4/2016	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310809914	Defer Date:
	:01/82/050/01211/AM17/	:03/95/040/00702/AM17/	15.12.2016	10.01.2018
	Decision : Deferred.			

360	Case No.: 43/20/82-ALC4/2016	Party Name: ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:1710006509	Defer Date:
	:01/82/050/01220/AM17/	:17/24/040/00149/AM17/	16.12.2016	10.01.2018
	Decision : Deferred.			

361	Case No.: 41/20/82-ALC4/2016	Party Name: HONEST BIO-VET PVT. LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0810139328	Defer
	:01/82/050/01218/AM17/	:08/24/040/00383/AM17/	19.12.2016	Date:13.12.2017
	Decision : Deferred.			

362	Case No.: 44/20/82-ALC4/2016	Party Name: HONEST BIO-VET PVT. LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0810139327	Defer
	:01/82/050/01221/AM17/	:08/24/040/00382/AM17/	19.12.2016	Date:13.12.2017
	Decision : Deferred.			

363	Case No.: 53/20/82-ALC4/2016	Party Name: TORIN ORGANICS PVT LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File	RLA File	Lic.No/Date:3510045081	Defer
	:01/82/050/01230/AM17/	:35/24/040/00011/AM17/	21.12.2016	Date:13.12.2017
	Decision : Deferred.			

364	Case No.: 14/20/82-ALC4/2016	Party Name: CADILA HEALTHCARE LTD	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Approved
	HQ File	RLA File	Lic.No/Date:0810139354	Defer

:01/82/050/01191/AM17/	:08/24/040/00386/AM17/	22.12.2016	Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/404/2012-PI(Norms) dated 25.04.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

365	Case No.:54/20/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01231/AM17/	RLA File :08/24/040/00320/AM17/	Lic.No/Date:0810139351 22.12.2016	Defer Date:13.12.2017
Decision : Deferred.				

366	Case No.:51/20/82-ALC4/2016	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01228/AM17/	RLA File :05/24/040/00462/AM17/	Lic.No/Date:0510400921 23.12.2016	Defer Date: 10.01.2018
Decision : Deferred.				

367	Case No.:45/20/82-ALC4/2016	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01222/AM17/	RLA File :05/24/040/00470/AM17/	Lic.No/Date:0510400935 26.12.2016	Defer Date: 10.01.2018
Decision : Deferred.				

368	Case No.:117/20/82-ALC4/2016	Party Name:SAPTAGIR CAMPHOR LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01294/AM17/	RLA File :09/24/040/00511/AM17/	Lic.No/Date:0910064520 26.12.2016	Defer Date: 10.01.2018
Decision : Deferred.				

369	Case No.:56/20/82-ALC4/2016	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01233/AM17/	RLA File :08/24/040/00401/AM17/	Lic.No/Date:0810139382 27.12.2016	Defer Date:13.12.2017
Decision : Deferred.				

370	Case No.:73/20/82-ALC4/2016	Party Name:S M CHEMICAL VAPI PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01250/AM17/	RLA File :03/95/040/00714/AM17/	Lic.No/Date:0310810140 28.12.2016	Defer Date: 10.01.2018

Decision : Deferred.				
371	Case No.: 2/20/82-ALC4/2016	Party Name: SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01179/AM17/	RLA File :05/24/040/00471/AM17/	Lic.No/Date: 0510400977 28.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
372	Case No.: 47/20/82-ALC4/2016	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01224/AM17/	RLA File :31/83/040/00087/AM17/	Lic.No/Date: 3110066522 29.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
373	Case No.: 48/20/82-ALC4/2016	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01225/AM17/	RLA File :31/83/040/00089/AM17/	Lic.No/Date: 3110066521 29.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
374	Case No.: 72/20/82-ALC4/2016	Party Name: PERFECT VITAMINS PVT.LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01249/AM17/	RLA File :03/95/040/00732/AM17/	Lic.No/Date: 0310810201 29.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
375	Case No.: 71/20/82-ALC4/2016	Party Name: SUNSHIELD CHEMICALS LTD.	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01248/AM17/	RLA File :03/95/040/00772/AM17/	Lic.No/Date: 0310810196 29.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
376	Case No.: 70/20/82-ALC4/2016	Party Name: VINDAS CHEMICAL INDUSTRIES PVT. LTD.,	Meet No/Date: 5/82-ALC4/2017 25.10.2017	Status: Deferred
	HQ File :01/82/050/01247/AM17/	RLA File :03/95/040/00738/AM17/	Lic.No/Date: 0310810216 30.12.2016	Defer Date: 10.01.2018
	Decision : Deferred.			
377	Case No.: 111/20/82-	Party Name: SHREEGEN	Meet No/Date: 5/82-	Status:

ALC4/2016	PHARMA LTD	ALC4/2017 25.10.2017	Approved
HQ File :01/82/050/01288/AM17/	RLA File :09/24/040/00524/AM17/	Lic.No/Date:0910064544 02.01.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/242/2016-PI(Norms) dated 11.09.2017, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

378	Case No.:75/20/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01252/AM17/	RLA File :03/95/040/00706/AM17/	Lic.No/Date:0310810256 03.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

379	Case No.:74/20/82- ALC4/2016	Party Name:NEW ALLIANCE DYE- CHEM PVT. LTD.,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01251/AM17/	RLA File :03/95/040/00727/AM17/	Lic.No/Date:0310810275 03.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

380	Case No.:64/20/82- ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01241/AM17/	RLA File :31/83/040/00084/AM17/	Lic.No/Date:3110066533 04.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

381	Case No.:65/20/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01242/AM17/	RLA File :31/83/040/00114/AM17/	Lic.No/Date:3110066537 04.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

382	Case No.:40/20/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01217/AM17/	RLA File :05/23/040/00405/AM17/	Lic.No/Date:0510401078 04.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

383	Case No.:57/20/82-	Party Name:JUBILANT	Meet No/Date:5/82-	Status:Deferred
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	ALC4/2016	LIFE SCIENCES LIMITED	ALC4/2017 25.10.2017	
	HQ File :01/82/050/01234/AM17/	RLA File :05/23/040/00380/AM17/	Lic.No/Date:0510401077 04.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

384	Case No.:32/20/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01209/AM17/	RLA File :05/23/040/00474/AM17/	Lic.No/Date:0510401159 05.01.2017	Defer Date:13.12.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.02/82 dated 13.09.2017 is awaited. The Committee accordingly decided await the reply and deferred the case.			

385	Case No.:170/20/82-ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01347/AM17/	RLA File :34/24/040/00277/AM17/	Lic.No/Date:3410042830 10.01.2017	Defer Date:13.12.2017
	Decision : Deferred.			

386	Case No.:94/20/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01271/AM17/	RLA File :03/95/040/00804/AM17/	Lic.No/Date:0310810430 10.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

387	Case No.:95/20/82-ALC4/2016	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01272/AM17/	RLA File :03/95/040/00566/AM17/	Lic.No/Date:0310810458 11.01.2017	Defer Date:13.12.2017
	Decision : Deferred.			

388	Case No.:155/20/82-ALC4/2016	Party Name:SCOTT EDIL ADVANCE RESEARCH LAB AND EDU LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Approved
	HQ File :01/82/050/01332/AM17/	RLA File :22/24/040/00090/AM17/	Lic.No/Date:2210015631 12.01.2017	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/295/2015-PI(Norms) dated 22.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.I.RA concerned may take necessary action as per decision of NC.			

389	Case No.:83/20/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01260/AM17/	RLA File :03/95/040/00805/AM17/	Lic.No/Date:0310810482 12.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

390	Case No.:82/20/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01259/AM17/	RLA File :31/83/040/00132/AM17/	Lic.No/Date:3110066551 13.01.2017	Defer Date: 10.01.2018
	Decision :v			

391	Case No.:81/20/82-ALC4/2016	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01258/AM17/	RLA File :31/83/040/00128/AM17/	Lic.No/Date:3110066548 13.01.2017	Defer Date: 10.01.2018
	Decision :v			

392	Case No.:156/20/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01333/AM17/	RLA File :17/24/040/00176/AM17/	Lic.No/Date:1710006538 13.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

393	Case No.:4/20/82-ALC4/2016	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01181/AM17/	RLA File :03/94/040/00929/AM17/	Lic.No/Date:0310810545 16.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

394	Case No.:66/20/82-ALC4/2016	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01243/AM17/	RLA File :52/24/040/00063/AM17/	Lic.No/Date:5210042138 16.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

395	Case No.:104/20/82-ALC4/2016	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01281/AM17/	RLA File :04/24/040/00170/AM17/	Lic.No/Date:0410162725 18.01.2017	Defer Date: 10.01.2018
Decision : Deferred.			

396	Case No.:85/20/82-ALC4/2016	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01262/AM17/	RLA File :03/95/040/00827/AM17/	Lic.No/Date:0310810610 18.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

397	Case No.:86/20/82-ALC4/2016	Party Name:RUSAN PHARMA LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01263/AM17/	RLA File :03/95/040/00823/AM17/	Lic.No/Date:0310810600 18.01.2017	Defer Date:13.12.2017
	Decision : Deferred.			

398	Case No.:76/20/82-ALC4/2016	Party Name:WANKSONS CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01253/AM17/	RLA File :03/95/040/00807/AM17/	Lic.No/Date:0310810695 23.01.2017	Defer Date:13.12.2017
	Decision : Deferred.			

399	Case No.:97/20/82-ALC4/2016	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01274/AM17/	RLA File :03/95/040/00781/AM17/	Lic.No/Date:0310810742 24.01.2017	Defer Date:13.12.2017
	Decision : Deferred.			

400	Case No.:99/20/82-ALC4/2016	Party Name:S M CHEMICAL VAPI PRIVATE LIMITED	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01276/AM17/	RLA File :03/95/040/00832/AM17/	Lic.No/Date:0310810745 24.01.2017	Defer Date: 10.01.2018
	Decision : Deferred.			

401	Case No.:80/20/82-ALC4/2016	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:5/82-ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01257/AM17/	RLA File :03/95/040/00775/AM17/	Lic.No/Date:0310810794 27.01.2017	Defer Date: 10.01.2018
Decision : Deferred.			

402	Case No.:105/20/82- ALC4/2016	Party Name:SAI MIRRA INNOPHARM PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01282/AM17/	RLA File :04/24/040/00186/AM17/	Lic.No/Date:0410162758 31.01.2017	Defer Date:13.12.2017
Decision : Deferred.				

403	Case No.:77/20/82- ALC4/2016	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01254/AM17/	RLA File :03/95/040/00838/AM17/	Lic.No/Date:0310810865 01.02.2017	Defer Date: 10.01.2018
Decision : Deferred.				

404	Case No.:161/20/82- ALC4/2016	Party Name:ARVEE LABORATORIES INDIA PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01338/AM17/	RLA File :08/24/040/00315/AM16/	Lic.No/Date:0810139667 07.02.2017	Defer Date:13.12.2017
Decision : Deferred.				

405	Case No.:3/20/82- ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
	HQ File :01/82/050/01180/AM17/	RLA File :09/24/040/00497/AM17/	Lic.No/Date:0910064656 07.02.2017	Defer Date:13.12.2017
Decision : Deferred.				

406	Case No.:5/20/82- ALC4/2016	Party Name:ONEIRO CHEMICALS PVT LTD	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
	HQ File :01/82/050/01182/AM17/	RLA File :34/24/040/00265/AM17/	Lic.No/Date:3410042952 17.02.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/282/2015-PI(Norms) dated Oct. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA. concerned may take necessary action as per decision of NC.				

407	Case No.:177/20/82- ALC4/2016	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
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HQ File :01/82/050/01354/AM17/	RLA File :05/24/040/00478/AM17/	Lic.No/Date:0510401740 21.02.2017	Defer Date: 10.01.2018
Decision : Deferred.			

Case No.:176/20/82- ALC4/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
HQ File :01/82/050/01353/AM17/	RLA File :07/24/040/00367/AM17/	Lic.No/Date:0710111203 28.02.2017	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals O.M.No. 35011/97/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

Case No.:175/20/82- ALC4/2016	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status:Deferred
HQ File :01/82/050/01352/AM17/	RLA File :52/24/040/00081/AM17/	Lic.No/Date:5210042188 28.02.2017	Defer Date:13.12.2017
Decision : Deferred.			

Case No.:1/2/82- ALC4/2017	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Approved
HQ File :01/82/050/00001/AM18/	RLA File :09/24/040/00655/AM17/	Lic.No/Date:0910064901 11.04.2017	Defer Date:
Decision : The Committee decided to ratify norms based on SION A-3647 or as applied by the firm whichever is less under para 4.07 of HBP Vol.1.RA concerned may take necessary action as per decision of NC.			

Case No.:55/13/82- ALC4/2014	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:5/82- ALC4/2017 25.10.2017	Status: Closed
HQ File :01/82/050/01058/AM15/	RLA File :09/24/040/00269/AM15/	Lic.No/Date:0910060864 20.08.2014	Defer Date
Decision : The committee noted that this case was approved in earlier Meeting No.03/82 dt.17.05.2017. The committee decided to close the case and withdraw the case from agenda.			

**Manual Agenda of NC Meeting No. 05/82/2017
Scheduled to be held on 25.10.2017**

Case No. B- 01 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00187/AM 16 RLA No.09/24/040/00009/AM 13 Adv.Auth. No. 0910052284 dated. 24.04.2012
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 02 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00167/AM 14 RLA No.09/24/040/00563/AM 13 Adv.Auth. No. 0910055393 dated. 15.03.2013
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 03 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00100/AM 16 RLA No.09/24/040/00711/AM 15 Adv.Auth. No. 0910061793 dated. 30.03.2015
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 04 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01450/AM 12 RLA No.09/24/040/00513/AM 12 Adv.Auth. No. 0910051113 dated. 03.02.2012
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 05 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00970/AM 15 RLA No.09/24/040/00665/AM 14 Adv.Auth. No. 0910059648 dated. 27.03.2014
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 06 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00931/AM 16 RLA No.09/24/040/00035/AM 16 Adv.Auth. No. 0910061944 dated. 29.04.2015
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 07 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01212/AM 14 RLA No.09/24/040/00408/AM 14 Adv.Auth. No. 0910058278 dated. 21.11.2013
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 08 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00673/AM 14 RLA No.09/24/040/00102/AM 14 Adv.Auth. No. 0910056373 dated. 18.06.2013
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Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 09 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01243/AM 16 RLA No.09/24/040/00193/AM 16 Adv.Auth. No. 0910062273 dated. 01.07.2015
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 10 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01166/AM 17 RLA No.09/24/040/00375/AM 17 Adv.Auth. No. 0910064235 dated. 06.10.2016
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 11 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01327/AM 15 RLA No.09/24/040/00414/AM 15 Adv.Auth. No. 0910061153 dated. 29.10.2014
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 12 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00245/AM 17 RLA No.09/24/040/00626/AM 16 Adv.Auth. No. 0910063149 dated. 22.01.2016
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 13 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01044/AM 15 RLA No.09/24/040/00212/AM 15 Adv.Auth. No. 0910060758 dated. 30.07.2014
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 14 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00353/AM 16 RLA No.09/24/040/00615/AM 15 Adv.Auth. No. 0910061584 dated. 04.02.2015
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 15 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01237/AM 13 RLA No.09/24/040/00394/AM 13 Adv.Auth. No. 0910054339 dated. 19.11.2012
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 16 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/01238/AM 16 RLA No.09/24/040/00397/AM 16 Adv.Auth. No. 0910062672 dated. 05.10.2015
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 17 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00101/AM 15 RLA No.09/24/040/00482/AM 14 Adv.Auth. No. 0910058730 dated. 26.12.2013
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 18 M.No.05/AM-18 Date 25.10.2017	M/s. Satya Deeptha Pharmaceuticals Ltd File No. 01/82/050/00289/AM 15 RLA No.09/24/040/00297/AM 14 Adv.Auth. No. 0910057666 dated. 24.09.2013
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 19 M.No.05/AM-18 Date 25.10.2017	M/s. Shasun Pharmaceuticals Ltd File No. 01/82/050/00384/AM 14 RLA No.04/24/040/00063/AM 14 Adv.Auth. No. 0410147551 dated. 27.06.2013
Decision: The Committee considered this case for fixation of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 20 M.No.05/AM-18 Date 25.10.2017	M/s. Shasun Pharmaceuticals Ltd File No. 01/82/050/00387/AM 14 RLA No.04/24/040/00065/AM 14 Adv.Auth. No. 0410147559 dated. 27.06.2013
Decision: The Committee considered this case for fixation of norms as per agenda. The	

Committee decided to defer this case for want of comments from DoP.

Case No. B- 21 M.No.05/AM-18 Date 25.10.2017	M/s. Shasun Pharmaceuticals Ltd File No. 01/82/050/01124/AM 14 RLA No.04/24/040/00183/AM 14 Adv.Auth. No. 0410152258 dated. 27.11.2013
Decision: The Committee considered this case for fixation of norms as per agenda. The Committee decided to defer this case for want of comments from DoP.	

Case No. B- 22 M.No.05/AM-18 Date 25.10.2017	M/s. Biological E Ltd File No. 01/82/050/01473/AM 13 RLA No.09/24/040/00535/AM 13 Adv.Auth. No. 0910055011 dated. 11.02.2013 File No. 01/82/050/01475/AM 13 RLA No.09/24/040/00534/AM 13 Adv.Auth. No. 0910055012 dated. 11.02.2013 File No. 01/82/050/00665/AM 14 RLA No.09/24/040/00118/AM 14 Adv.Auth. No. 0910056424 dated. 21.06.2013 File No. 01/82/050/00097/AM 15 RLA No.09/24/040/00549/AM 14 Adv.Auth. No. 0910059124 dated. 30.01.2014
Decision: The Committee considered this case for revision of norms as per agenda. The Committee decided to defer this case for want of comments.	

55/82
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F. No.35011/252/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s ~~Mylan Labs Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/128/AM-15/DES-3/174 dated the 08/05/14 vide which application from M/s. Mylan Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Sertraline Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Tetralone	3.27
2.	Methanol	4.44
3.	Sodium borohydride	0.331
4.	D (-) Mandelilc acid	0.392
5.	n-Heptane	0.56

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

48

F. No.35011/21/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: September 25, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of M/s. Morepen Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/957/AM-17/DES-3/641 dated the 15/12/2016 vide which application from M/s. Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sitagliptin Phosphate (APIs / Bulk Drugs)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Norms Recommended for 1kg Export
1	2,4,5 Trifluorophenylacetic Acid	1.167kg
2	Meldrum Acid	0.77kg
3	3-(Trifluoromethyl)-5,6,7,8-Tetrahydro-[1,2,4] Triazolo [4,3-A] Pyrazine Hydrochloride	0.70kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Ph:-23352298

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi),
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135

(138)

F. No.35011/340/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 14th September, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-
~~Alkaloids Corporation Ltd.~~

14 Case of M/s

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1432/AM12/DES-3/1945 dated the 22/03/12 vide which an application from M/s Alkaloids Corporation Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Noscapine BP/Noscapine Hydrochloride BP**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Noscapine Crude Content 95%	1.085

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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169

F. No.35011/287/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: September 26, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Fresenius Kabi Oncology Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00425/AM-17/DES-3/358 dated the 17/08/2016 vide which application from M/s Fresenius Kabi Oncology Ltd.. was sent to this Department for fixation of norms under para: 4.7 for the export of Irinotecan Hydrochloride Injection in 40 mg , 100 mg, 300 mg and 500 mg strengths. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be imported					
Description	Qty.	S. NO	Description	Quantity for 1000 vials			
				40 mg	100 mg	300 mg	500 mg
Irinotecan Hydrochloride Injection 2 (each mg contains 20 mg Irinotecan Hydrochloride)	1000 Vials	1.	Irinotecan Hydrochloride Trihydrate	44 gm	110 gm	315 gm	525 gm
		2.	Glass Vials of appropriate size	Relevant, as per packing policy			
		3.	Rubber Stopper 20 mm				

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
Department of Commerce,
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75

170

F. No.35011/296/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: September 26, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Jubilant Generics Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00420/AM-17/DES-3/367 dated the 17/08/2016 vide which application from M/s Jubilant Generics Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Oxcarbazepine Tablets in 150 mg, 300 mg & 600 mg. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported		Raw materials to be imported				
Description	Qty.	S. NO	Description	Quantity for 1000 tablets of		
Oxcarbazepine Tablets 150 mg, 300 mg & 600 mg	1000 tablets	1.	Oxcarbazepine	150 mg 153.00 gm	300 mg 306.00 gm	600 mg 612.00 gm
		2.	Hypromellose (603)	2.25 gm	4.50 gm	9.00 gm
		3.	Hypromellose (615)	1.125 gm	2.25 gm	4.50 gm
		4.	Cellulose, Microcrystalline	15.30 gm	30.60 gm	61.20 gm
		5.	Crospovidone	23.62 gm	47.25 gm	94.50 gm
		6.	Silica, Dental	0.90 gm	1.80 gm	3.60 gm
		7.	Magnesium Stearate	1.80 gm	3.60 gm	7.20 gm
		8.	Opadry 03F510008	3.60 gm	7.20 gm	14.40 gm
		9.	Film Trans PVC/PE/PVDC-	Relevant, may be considered as per packing policy		
		10.	Printed Aluminium Foil			

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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(177) 175

F. No.35011/286/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: September 26, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Fresenius Kabi India Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00382/AM-17/DES-3/368 dated the 17/08/2016 vide which application from M/s Fresenius Kabi India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sodium Chloride 0.9% infusion solutions in 500 ml, 1000 ml, 100 ml and 250 mg packings**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported		Raw materials to be imported					
Description	Qty.	S. NO	Description	Quantity for 1000 bottles			
				500 ml	1000 ml	100 ml	250 ml
Sodium Chloride 0.9% infusion solutions in 500 ml, 1000 ml, 100 ml and 250 mg packings	1000 bottles	1.	Ship shape break Off Infusion blue (Plastic component)	Required and may be considered as per packing policy			
		2.	Ship shape break Off Injection				
		3.	Ship shape corpus Infusion				
		4.	Ship shape corpus Injection with PP membrane 0.8				
		5.	SF9 195/135 Plastic film Non PVC for primary packing				
		6.	SF9 195/140 Plastic film non PVC for primary packing				
		7.	OFR2 120/524 Plastic film Non PVC for secondary packing				
		8.	OFR2 150/524 Plastic film non PVC for secondary packing				
		9.	UFR2 150/524 Plastic film non PVC for secondary packing				
		10.	SF9 195/95 Plastic film non PVC for Primary packing				
		11.	SF9 195/100 Plastic film non PVC for Primary packing				
		12.	Hot stamping foil				
		13.	(Stamping foil) thermal transfer print ribbon barcodeblack				
		14.	(Stamping Foil) Hot print ribbon (barcode white)				

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77

		15.	Corrugated Boxes				
		16.	Shipper Label (385x285x220 mm FFX karton)				
		17.	Direction sheet insert 100 ml, 250 ml, 500 ml & 1000 ml Leaqllets free flex NS EP (385X285X220 MM FFX karton)				
		18.	Sodium Chloride Pharma Grade (API)	4.680 gm	9.290 gm	0.945 gm	2.362 gm

2.) This issues with the approval of competent authority.

(Parveen Kumār)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),

Udyog Bhawan, New Delhi

78

189

F. No.35011/281/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

190

Janpath Bhawan, New Delhi,
Dated: September 15, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Sentiss Pharma Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/365 & 616/AM-17/DES-3/427 & 509 dated the 19/08/2016 & 31/08/2016 vide which application from M/s Sentiss Pharma Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Oftahist (Olopatadine Eye Solution 0.1% vial of 5ml)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S.No.	Import Item	Norms Recommended
1	Olopatadine Hcl	5.65mg for one eye/ear drop of 5ml

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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Directorate General of Foreign Trade,
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79

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F. No.35011/225/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

203

Shastri Bhawan, New Delhi,
Dated: September 12, 2017

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Orbit Life Sciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/384/AM-17/DES-3/439 dated the 19/08/2016 vide which an application from M/s Orbit Life Sciences Pvt. Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefpodoxime Proxetil**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	7-Amino Cephalosporanic Acid(7-ACA)	0.956kg
2.	Boron Triflouride	0.614kg
3.	Methanol	1.7kg
4.	Sulfolane	1.29kg
5.	Methylene Chloride	4.29kg
6.	2-Mecraptoben Zpthiazoly(z)-2-2(2-Aminothiazole-4-YL)-2-Methoxyimino Acetate (MAEM)	0.956kg
7.	Eno-Carbon	0.1kg
8.	Acetone	0.54kg
9.	N,N Dimethyl Acetamide	2.02kg
10.	18-Crown-Ether	0.022kg
11.	Chloro Ethyl Isopropyl Carbonate	0.55kg
12.	Sodium Iodide	0.0175kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
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86

Janpath Bhawan, New Delhi,
Dated: September 19, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of
M/s Nifty Labs Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/859/AM-17/DES-3/670 dated the 21/12/2016 vide which application from M/s. Nifty Labs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-(Chloro Methyl)-3-Methyl-4-(2,2,2-Trifluoroethoxy)Pyridine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	2,3-Dimethyl Pyridine	0.76kg
2.	Methylene Dichloride	0.24kg
3.	2,2,2-Trifluoro Ethanol	0.76kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
E-mail: parveen.19@gov.in
Ph:-23352298

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi),
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81

F. No.35011/97/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

~~168~~ ~~229~~
228

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Acebright (india) Pharma Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1802/AM-17/DES-3/91 dated the 11/5/16 vide which application from M/s Acebright (india) Pharma Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tenofovir Disoproxil Fumarate (TDF)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(R)-9-(2-phosphono methoxy propyl) adenine	0.69kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

82

238
236

F. No.35011/36/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Room No. 302, 3rd Floor,
Janpath Bhawan New Delhi,
Dated: October 17, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Alembic Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00826/AM-17/DES-3/801 dated the 26/12/2016 vide which application from **M/s Alembic Pharmaceuticals Ltd.** was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin enteric coated granules 30% and 42%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported		Raw materials to be imported		
Description	Qty.	S. No.	Description	Quantity for 1000 kg
Clarithromycin enteric coated granules 30%	1000 kg	1.	Clarithromycin	273.00 kg
		2.	Acetone	698.00 kg
Clarithromycin enteric coated granules 42%	1000 kg	1.	Clarithromycin	403.00 kg
		2.	Acetone	1031.50 kg

2. This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III
Phone No: 23061562, (269),
Udyog Bhawan, New Delhi
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83

238
237

F. No.35011/52/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Micro Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1151/AM-15/DES-3/1060 dated the 13/01/15 vide which application from M/s. Leben Labs Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Premix for Nifuroxazide Capsules of 362 mg Containing 200mg Nifuroxazide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Nifuroxazide EP	0.5575

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

84

246
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F. No.35011/729/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 27 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of ~~M/s Anuh Pharma Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/709/AM-16/DES-3/781 dated the 10/8/15 vide which application from M/s Anuh Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Betamethasone Valerate BP/USP/EP/IP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Betamethasone BP/USP/EP/IP	0.915kg
2	Trimethyl Ortho-Valerate	0.756kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

S

249
248

F. No.35011/106/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the August, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14
Case of M/s ~~IPCA Labs Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1224/AM-15/DES-3/1074 dated the 13/01/15 vide which application from M/s. IPCA Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Prednisolone Sodium Phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.1) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Prednisolone	0.839

Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

86

250 251

F. No.35011/28/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the April, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Vital Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/670/AM13/DES-3/831 dated the 22/01/15 vide which an application from M/s. ~~Vital Labs Ltd~~ was sent to this Department for fixation of norms under para: 4.7 for the export of **Methyl Cobalamin** ~~JP~~ (**Mecobalamin**). This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Vitamin B 12 (Cyanocobalamin)	0.95

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

7

F. No.35011/868/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

251 (252)

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Stermone Chemicals Pvt. Ltd.

Mahima

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1685/AM-16/DES-3/1740 dated the 2/3/16 vide which application from M/s Stermone Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clobetasol Propionate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Betamethasone	1.00kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

88

F. No.35011/119/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Anuh Pharma Ltd.,

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/97/AM-17/DES-3/128 dated the 23/5/16 vide which application from M/s Anuh Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of ~~Beta-Sodium-Phosphate~~**Betamethasone sodium phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Betamethasone	0.78kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi



F. No.35011/52/2017-PI (Norms)

Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: September 25, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of M/s Sun Pharmaceuticals Industries Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/906/AM-17/DES-3/664 dated the 21/12/2016 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tobramycin 300mg/5ml Nebuliser Solution**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S.No.	Export item	Import item	Norms Recommended for 100 ampoules
1	Tobramycin 300mg/5ml Nebuliser Solution	Tobramycin PH. EUR.	30.6gm

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
E-mail: parveen.19@gov.in
Ph:-23352298

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi),
Udyog Bhawan, New Delhi.
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Ph: 23061562, Extn.269

90

F. No.35011/681/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s ~~Srini~~
~~Pharmaceuticals Ltd.~~

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/865/AM-16/DES-3/924 dated the 8/9/15 vide which application from M/s Srini Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Mycophenolate Mofetil. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1.	Mycophenolic acid	0.941kg
2.	Methanol	2.22kg
3.	Morpholinoethanol	1.05kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

91

315

F. No.35011/737/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Orch Labs India (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1862/AM-16/D&S-3/176 dated the 10/6/16 vide which application from M/s Orch Labs India (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **L-menthyl glyoxylate hydrate (MGH)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Glyoxylic acid 50%	0.752kg
2	cyclohexane	1.41kg

3. L(-) Menthyl

0.795 kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

92

F. No.35011/41/2017-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 27, 2017

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Jubilant Generics Ltd., for export of **Valsartan tablets in 40 mg, 80 mg, 160 mg and 320 mg.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00885/AM-17/DES-3/804 dated 28/12/2016 and subsequent letter from M/s Jubilant Generics Ltd., for fixation of norms against export of **Valsartan tablets in 40 mg, 80 mg, 160 mg and 320 mg.** The applicant has requested for import of relevant bulk drug i.e. Valsartan only.

2. The SION for tablets are published vide S. No. A-412 and the application may be processed accordingly.

3. This issues with the approval of competent authority

(Parveen Kumar)
Under Secretary to the Government of India
Phone: 23352298
Email: parveen.19@gov.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi, Economic Officer, DES-III)
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93

3 64 365

F. No.35011/404/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 25th April, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Cadila Healthcare Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/342/AM13/DES-3/1267 dated the 13/03/13 vide which an application from M/s. Cadila Healthcare Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Divalproex Sodium Capsule/Tablets**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms recommended for 1 No.			
		<u>125 mg Sprinkle Capsule</u>	<u>125 mg DR Tablet</u>	<u>250 mg DR Tablet</u>	<u>500 mg DR Tablet</u>
1.	Divalproex sodium	134.625 mg	134.625 mg	269.25 mg	538.50 mg
2.	Hypermellose 3 CPS	12.688	-	-	-
3.	Methyacrylic Acid Copoly Dispersion	56.89	43.8475	80.0	160.0
4.	Microcrystalline Cellulose Spheres	89.667	-	-	-
5.	Triethyl Citrate	5.583	1.50	2.40	4.80
6.	Povidone K 30	-	9.50	19.0	38.0
7.	Microcrystalline Cellulose (Avicel PH 101)	-	52.94	105.87	211.75
8.	Magnesium Stearate	-	2.37	4.75	9.50
9-17	Bottles and caps	Relevant, As per packing policy.			

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary, to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

94

377 (378)

F. No.35011/242/2016-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 11, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20 Case of **M/s Shreegen Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/493/AM-17/DES-3/429 dated the 19/08/2016 vide which application from M/s. Shreegen Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rosuvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2015-20:-

S. No.	Import Item	Norms Recommended
1.	(4R-Cis)-6-[(Acetyloxy) Methyl]-2,2-Dimethyl-1,3-Dioxane-4-Acetic Acid,1,1-Dimethyl Ethyl Ester (D5)	1.87kg
2.	[Z-7]4-(4-Fluorophenyl)-6-Isopropyl-2-[(N-Methyl-N-Methylsulfonyl) Amino] Pyrimidine-5-yl-Methanol	1.87kg

2.) This issues with the approval of competent authority.

(Parveen Kumar)
Under Secretary to the Government of India
E-mail: parveen.19@gov.in
Ph:-23352298

Directorate General of Foreign Trade,
Department of Commerce,
(Shri S.K. Panigrahi),
Udyog Bhawan, New Delhi.
E-mail: sk.panigrahi@nic.in
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95

F. No. 35011/295/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: June 22, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Jodas Expoin Pvt. Ltd., for
Meropenem Injection Vial. 1 gm.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/1321/AM-15/DES-3/18 dated 01/05/2015 and subsequent letter from M/s Jodas Expoin Pvt. Ltd. for fixation of norms against export of **Meropenem Injection Vial. 1 gm.** This department has examined the matter and following norms are recommended against this application.

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity as per vial
Meropenem Injection 1 gm.	1 vial	Meropenem Trihydrate (Non-Sterile)	1.0857 gm

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

96

406
407

F. No.35011/282/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Oneiro Chemicals Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/541/AM-16/DES-3/225 dated the 29/06/15 vide which application from M/s. Oneiro Chemicals Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **4,5,6,7-Tetrahydro (3,2,C) Thiono Pyridine Hydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Thiophene-2 Ethylamine	0.87
2.	Methanol	1.49
3.	Methylene Chloride	0.79

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

97

408 410

F. No.35011/97/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Acebright (india) Pharma Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1802/AM-17/DES-3/91 dated the 11/5/16 vide which application from M/s Acebright (india) Pharma Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Tenofovir Disoproxil Fumarate (TDF)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(R)-9-(2-phosphono methoxy propyl) adenine	0.69kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

98

A54	Amoxycillin Capsules 250 mg (Each capsule containing Amoxycillin Trihydrate equivalent to 250 mg of Amoxycillin)	1000 Capsules	1		Amoxycillin Trihydrate	292.68 gm
A55	Deleted					
A56	Amoxycillin oral suspension (Amoxycillin Syrup) 125 mg/5 ml, 60 ml bottle (Each 5 ml contains Amoxycillin Trihydrate equivalent to 125 mg of Amoxycillin)	1000 Bottles	1		Amoxycillin Trihydrate	1807.70 gms
A57	Amoxycillin Trihydrate (From 6 APA Route)	1 kg	1		6 APA	0.568 kg
			2		D(-) Para Hydroxy Phenyl Glycine Methyl Potassium Dane Salt OR	0.832 kg
			2	a)	D(-) Para Hydorxy Phenyl Glycine base	0.4687 kg
				b)	Methyl Acetoacetate	0.3568 kg
				c)	Methanol	0.2922 kg
			3		Triethylamine	0.029 kg
			4		Methylene chloride	0.330 kg
			5		Acetone OR	0.250 kg
					Iso Propyl alcohol	0.421 kg
			6		N,N-Dimethyl Acetamide	0.099 kg
			7		Pivaloyl chloride	0.330 kg
A58	Amoxycillin Trihydrate (From Penicillin G Route)	1 kg	1		Pencillin G Potassium First Crystals	1.664 BOU
			2		Pencillin G amidase (Enzyme)	0.852 gm
			3		D(-) Para Hydroxy Phenyl Glycine Methyl Potassium Dane Salt OR	0.832 kg
			3	a)	D(-) Para Hydroxy Phenyl Glycine base	0.4687 kg
				b)	Methyl Acetoacetate	0.3568 kg
				c)	Methanol	0.2922 kg
			4		Triethylamine	0.029 kg
			5		Methylene chloride	0.330 kg
			6		Iso Propyl alcohol	0.421 kg
			7		N,N-Dimethyl Acetamide	0.099 kg
			8		Pivaloyl chloride	0.330 kg
A59	Ampicillin and Cloxacillin Capsules (250 mg +250 mg) (Each capsule contains Ampicillin Trihydrate equivalent to 250 mg of Ampicillin and Cloxacillin Sodium equivalent to 250 mg of Cloxacillin)	1000 Capsules	1		Ampicillin Trihydrate	294.5 gms
			2		Cloxacillin Sodium	277.95 gms

	w/w & Neomycin Sulphate 0.5% w/w.	3.5 gms. each.				
			2		Neomycin Sulphate	1.837 gms.
A232	Famotidine	1 kg	1		1,3 Dichloro Acetone	1.89 kg
			2		Guanyl Thiourea	1.83 kg
			3		Dimethyl Formamide	2.29 kg
			4		Thiourea	1.50 kg
			5		Dimethyl Sulfoxide	2.15 kg
			6		Sulfamide	1.11 kg
			7		Acrylonitrile	5.56 kg
A233	Fenbendazole (Meta Chloro Aniline Route)	1 kg	1		Thio Urea	0.6 kg
			2		Methyl Chloro Formate	1.60 kg
			3		Thio Phenol	1.00 kg
			4		Hydrazine Hydrate 80%	1.10 kg
			5		Meta Chloro Aniline	2.10 kgs
			6		N-Butanol	3.20 kgs
			7		Acetic Anhydride	4.00 kgs
			8		Methanol	17.50 kgs
A234	Ferrous Fumarate BP	1 kg	1		Maleic Anhydride	0.880 kg
A235	Flucloxacillin capsules 250 mg. (Each capsule contains Flucloxacillin sodium equivalent to 250 mg of anhydrous Flucloxacillin)	1000 Capsules	1		Flucloxacillin Sodium	277.47 gms
A236	Flucloxacillin Injection (250 mg./vial) (each vial containing Flucloxacillin Sodium equivalent to 250 mg of anhydrous Flucloxacillin)	1000 vials	1		Flucloxacillin Sodium	285.63 gms
A237	Flucloxacillin oral solution (Flucloxacillin syrup) 125 mg/5 ml, 60 ml bottle (Each 5 ml contains Flucloxacillin sodium equivalent to 125 mg of anhydrous Flucloxacillin)	1000 Bottles	1		Flucloxacillin Sodium	1713.80 gms
A238	Flucloxacillin Sodium	1 kg.	1		Amino Penicillanic Acid (6 APA) OR	0.502 kg
			1	a)	Penicillin G Potassium First Crystal	1.606 BOU
				b)	Penicillin G Amidase Enzyme	0.842 gm
				c)	Methylene Chloride/ Butyl Acetate	0.502 kg
			2		FCMIC Chloride OR	0.706 kg
			2	a)	2-Fluoro-6-Chloro Benzaldehyde	0.806 kg
				b)	Hydroxylamine Sulphate	0.537 kg

(To be published in the Gazette of India Extraordinary)
(Part I-Section 1)

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 64 /2015-2020
New Delhi: Dated 17th March, 2016

Sub:- Standard Input Output Norms under Chemical & Allied Product Group – reg.

In exercise of the powers conferred under Paragraph 2.04 of the Foreign Trade Policy, 2015-2020 and Paragraph 1.01 of Handbook of Procedures (Vol. I), the Directorate General of Foreign Trade hereby notifies Standard Input Output Norms bearing numbers A-3645, A-3646, A-3647, A-3648, A-3649, A-3650, A-3651, A-3652, A-3653, A-3654, A-3655, A-3656, A-3657, A-3658, A-3659, A-3660, A-3661, A-3662, A-3663, A-3664, A-3665, A-3666, A-3667, A-3668, A-3669, A-3670, A-3671, A-3672, A-3673, A-3674, A-3675, A-3676 and A-3677 for export products the details of which are as given below.

SION Sl. No.	Description of Export Item	Export Quantity	Import Items	Quantity allowed
(1)	(2)	(3)	(4)	(6)
A-3645	Alendronate Sodium Tablets 70 mg (Each Tablet contains Alendronate Sodium equivalent to 70 mg Alendronic acid)	1000 Tablets	Alendronate Sodium Trihydrate	93.152 gm
A-3646	Amikacin Sulphate Injection 500 mg/2ml (Each 2 ml vial contains Amikacin Sulphate equivalent to Amikacin 500 mg)	1000 vials	Amikacin Sulphate	715.81 gm
A-3647	Amoxicillin and Potassium Clavunate 1000 mg Tablets (Each tablet contains Amoxicillin Trihydrate equivalent to Amoxicillin 875 mg and Potassium Clavulanate equivalent to Clavulanic acid 125 mg)	1000 Tablets	1) Amoxicillin Trihydrate 2) Diluted Clavulanate Potassium (1:1)	1024.238 gm 303.773 gm
A-3648	Amoxicillin & Clavulanic Acid suspension 228.5 mg/5 ml in 100 ml bottles. (Each 5 ml contains Amoxicillin Trihydrate equivalent to Amoxicillin 200 mg and Potassium Clavulanate equivalent to Clavulanic acid 28.5 mg)	1000 bottles	1 Amoxicillin Trihydrate 2. Diluted Clavulanate Potassium (1:1)	4200gm 1414.193 gm
A-3649	Ampicillin and Sulbactam 750 mg for injection (each vial contains Ampicillin Sodium equivalent to Ampicillin 500 mg and Sulbactam Sodium equivalent to Salbactam 250 mg)	1000 vials	1) Ampicillin Sodium 2) Sulbactam Sodium	583.77 gm 302.22 gm
A-3650	Ampicillin injection 500 mg (each vial contains Ampicillin Sodium equivalent to Ampicillin 500 mg)	1000 vials	Ampicillin Sodium	583.77 gm
A-3651	Atorvastatin Tablets 10 mg(each tablet contains Atorvastatin Calcium Trihydrate equivalent to 10 mg Atorvastatin)	1000 Tablets	Atorvastatin Calcium Trihydrate	11.059 gm
A-3652	Benzylpenicillin Injection 5 Lac units (300 mg) (each vial contains Benzylpencillin Sodium equivalent to Benzylpencillin 300 mg)	1000 vials	Benzylpenicillin Sodium	35.171 gm

A-3653	Cefadroxil (250 mg) and Potassium Clavulanate (62.5 mg) Dispersible Tablets (each tablet contains cefadroxil monohydrate equivalent to 250 mg Cefadroxil on Anhydrous basis and Clavulanate potassium equivalent to Clavulanic acid 62.5 mg)	1000 Tablets	1) Cefadroxil monohydrate	267.622 gm
			2) Potassium Clavulanate	75.943 gm
A-3654	Cefixime for oral suspension 30 ml bottle (each 5 ml contains Cefixime Trihydrate equivalent to Cefixime 50 mg on anhydrous basis)	1000 bottles	Cefixime Trihydrate	352.508 gm
A-3655	Cefixime Tablets 200 mg (each tablet contains Cefixime Trihydrate equivalent to Cefixime 200 mg on anhydrous basis)	1000 Tab	Cefixime Trihydrate	228.294 gm
A-3656	Cefpodoxime Proxetil Tablets 200 mg (each tablet contains Cefpodoxime Proxetil equivalent to Cefpodoxime 200 mg)	1000 tablets	Cefpodoxime Proxetil	266.10 gm
A-3657	Ceftriaxone and Sulbactam for injection. 1.5 gm (each vial containing Ceftriaxone Sodium equivalent to Ceftriaxone 1 gm and Sulbactam Sodium equivalent to Sulbactam 0.50 gm)	1000 vials	1) Ceftriaxone Sodium sterile	As per SION A-407
			2) Sulbactam Sodium sterile	604.44 gm
A-3658	Cefuroxime Axetil Tablets 500 mg (each tablet contains Cefuroxime Axetil equivalent to Cefuroxime 500 mg)	1000 Tab	Cefuroxime Axetil	614.878 gm
A-3659	Cefuroxime for injection 750 mg (Each vial contains Cefuroxime Sodium equivalent to Cefuroxime 750 mg)	1000 vials	Cefuroxime Sodium	867.74 gm
A-3660	Cefuroxime for oral suspension 125 mg/ 5 ml in 60 ml bottles (each 5 ml containing Cefuroxime Axetil equivalent to Cefuroxime 125 mg)	1000 bottles	Cefuroxime Axetil	1899 gm
A-3661	Citicoline Injection 250 mg /ml (each vial contains Citicoline Sodium equivalent to Citicoline 250 mg)	1000 vials	Citicoline Sodium	287.39 gm
A-3662	Citicoline Capsules 500 mg (each capsule contains citicoline sodium equivalent to Citicoline 500 mg)	1000 capsules	Citicoline sodium	532.950 gm
A-3663	Clopidogrel Tablets 75 mg (each tablet contains Clopidogrel Bisulphate equivalent to Clopidogrel 75 mg)	1000 Tablets	Clopidogrel Bisulphate	99.814 gm
A-3664	Phenoxy Methyl Penicillin Potassium for oral suspension 250 mg/ 5 ml in 100 ml bottles (each 5 ml contains Phenoxy Methyl Penicillin Potassium equivalent to phenoxy methyl Penicillin 250 mg)	1000 bottles	Phenoxy Methyl Penicillin Potassium	5820 gm
A-3665	Erythromycin Stearate for oral suspension 250 mg/5ml in 100 ml bottles (each 5 ml contains Erythromycin Stearate equivalent to Erythromycin 250 mg)	1000 bottles	Erythromycin Stearate	7284 gm
A-3666	Levofloxacin Tablets 500 mg (each tablet contains Levofloxacin Hemihydrate equivalent to Levofloxacin 500 mg on anhydrous basis)	1000 Tab	Levofloxacin Hemihydrate	522.750 gm
A-3667	Meropenem for injection 1 gm (each vial contains Meropenem Trihydrate equivalent to Meropenem Anhydrous 1 gm)	1000 vials	Meropenem Trihydrate	1255 gm
A-3668	Methyl Prednisolone Sodium Succinate for injection 500 mg (each vial containing Methyl Prednisolone Sodium Succinate equivalent to Methyl Prednisolone 500 mg)	1000 vials	Methyl Prednisolone Sodium Succinate	729.30 gm
A-3669	Metronidazole oral suspension 200 mg/5 ml, in 100 ml bottles (each 5 ml suspension contains Metronidazole Benzoate equivalent to 200 mg Metronidazole)	1000 bottles	Metronidazole Benzoate	6753 gm
A-3670	Pefloxacin Tablet 400 mg (each tablet	1000	Pefloxacin Mesylate	569.731

	contains Pefloxacin Mesylate equivalent to Pefloxacin 400 mg)	Tab		gm
A-3671	Phenoxymethyl Penicillin Potassium tablets 500 mg. {each tablet contains Phenoxymethyl Penicillin Potassium equivalent to Phenoxymethyl Penicillin 500 mg)	1000 Tab	Phenoxy Methyl Penicillin Potassium	565.453 gm
A-3672	Piperacillin and Tazobactam for injection 2.25 gm (each vial contains Piperacillin Sodium equivalent to Piperacillin 2 gms + Tazobactam Sodium equivalent to Tazobactam 0.25 gm)	1000 vials	1) Piperacillin Sodium 2) Tazobactam Sodium	2292.4 gm 295.0 gm
A-3673	Primaquine Phosphate Tablets 2.5 mg (each tablet contains Primaquine Phosphate equivalent to Primaquine 2.5 mg)	1000 Tablets	Primaquine Phosphate	4.477 gm
A-3674	Rosuvastatin 10 mg Tablets (each tablet contains Rosuvastatin Calcium equivalent to Rosuvastatin 10 mg)	1000 Tablets	Rosuvastatin Calcium	10.625 gm
A-3675	Spectinomycin injection 2 gm/vial (each vial contains Spectinomycin Hydrochloride equivalent to Spectinomycin 2 gm)	1000 vials	Spectinomycin Hydrochloride	3278.00 gm
A-3676	Vancomycin Injection 500 mg (each vial contains Vancomycin Hydrochloride equivalent to Vancomycin 500 mg, vial size less than 10ml)	1000 vials	Vancomycin Hydrochloride	566.50 gm
A-3677	Amoxicillin & Potassium Clavulanate for injection 1.2 g (each vial contains Amoxicillin Sodium equivalent to Amoxicillin 1000 mg and Potassium Clavulanate equivalent to Clavulanic Acid 200 mg)	1000 vials	Sterile mixture of Amoxicillin Trihydrate & Potassium Clavulanate (5:1)	1320 gm

2. Effect of Public Notice:-

SIONs of the above export products falling under the Chemicals and Allied Products Group are being notified.

These are new entries.

(Anup Wadhavan)
Director General of Foreign Trade
E-mail: dgft@nic.in

(Issued from File No. 01/82/162/00198/AM-16/DES III)

	Injection USP, 1 gm/ 10 ml vial (each vial containing not less than 1 gm of Cefotaxime)					
A407	Sterile Ceftriaxone Sodium BP/USP Injection containing Ceftriaxone not less than 1 gm.	1000 Vials	1		Sterile Ceftriaxone Sodium BP/USP	1.160 kgs
A408	Sterile Streptomycin Sulphate USP Injection 5 gms (containing not less than 5 gms of Streptomycin base)	1,00,000 Nos.	1		Streptomycin Sulphate Sterile	656.25 kgs
A409	Sterilised Surgical Sutures (with/ Without Needles) 152 cms. USP (Catgut)	1 Dozen	1		Catgut Strand Unsterilised 152 cms. length	Net to net.
A410	Sulpha Methoxazole	1 kg	1		Methanol	2.000 kgs
			2		Sodium Methoxide	0.520 kg
			3		Diethyl Oxalate OR	1.350 kgs
			3	a)	Ethyl alcohol	3.000 kgs
				b)	Oxalic Acid	1.000 kg
			4		Hydroxyl Amine Sulphate	0.800 kg
			5		Acetone	0.650 kg
			6		Pyridine	0.100 kg
			7		Acetanilide OR	1.10 kg
					N-Acetyl Sulphanilyl Chloride (ASC) OR	1.20 kg
					Aniline	0.85 kg
			8		Ethyl Acetate OR Methylene Chloride	1.00 kg
			9		Sodium hydrosulphite	0.100 kg
A411	Sustanon 250 Injection containing : i) Testosterone Propionate I.P. 30 mg. ii) Testosterone Phenyl Propionate BP 60 mg.iii) Testosterone Iso Caproate 60 mg. iv) Testosterone Decanoate BP 100 mg	1 ml. ampule	1		Testosterone Propionate IP	33 mg.
			2		Testosterone Phenyl Propionate BP	66 mg.
			3		Testosterone Iso caproate BP	66 mg.
			4		Testosterone Decanoate BP	110 mg.
A412	Tablets/ capsules	1 kg content of relevant Bulk Drug	1		Relevant Bulk Drug/s	1.02 kg
A413	Terbutaline Sulphate BP/USP (From 3,5 Dihydroxy Benzoic Acid route)	1 kg	1		3,5-Di-Hydroxy Benzoic Acid	2.27 kgs
			2		D.M.F.	9.00 kgs
			3		Selenium dioxide	1.22 kg
			4		Sodium Borohydride	0.15 kg
			5		Tertiary Butyl amine	0.56 kg

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